

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. Mehta.

.....Applicant

Versus

Union of India &Ors.

... Respondents

Compliance Affidavit on behalf of State of Uttarakhand

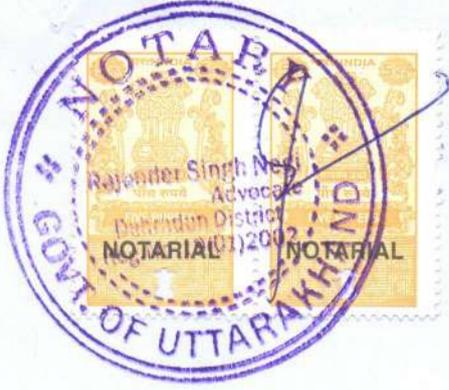
(As on 05.06.2020)

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Filed by:

[RAHUL VERMA]
Additional Advocate General for State of Uttarakhand
137, Tower No.10, Supreme Enclave,
Mayur Vihar Phase-I, Delhi-110091
Mobile No. 9717706032
Email- advrahulverma9999@gmail.com



Before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi
O.A. No. 200 of 2014

In the matter of:

M.C. Mehta ----- Applicant

Versus

Union of India &Ors ----- Respondents

**Compliance Affidavit on behalf of State of Uttarakhand
(As on 05.06.2020)**

I, Utpal Kumar Singh S/o Late Shri B.K. Singh, aged about 59 years, presently posted as Chief Secretary, Government of Uttarakhand, do hereby solemnly affirm on oath as under: -

2. That in my above-mentioned official capacity, I am acquainted with the facts and circumstances of the present matter based on record and information made available by the concerned departments, as such I am competent and duly authorized to file the present compliance affidavit on behalf of State of Uttarakhand in the above mentioned matter.
3. That with reference to the Original Application no. 10 of 2015 and Original Application no. 200 of 2014 with regard to prevention of pollution of river Ganga, this Hon'ble Tribunal was pleased to pass the judgement and order on 10.12.2015 and also issued several directions from time to time by subsequent orders.
4. That after hearing the matter on 12.12.2019, this Hon'ble Tribunal was pleased to pass the following directions on 18.12.2019 in relation to the State of Uttarakhand;

"IX. Directions:

28. We may now sum up our directions as follows:

- i As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing

which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may take necessary calculation within one month from today and raise demands with the Chief Secretaries of all the concerned States which may be compiled within one month from the date of such demand failing which accountability will be the Chief Secretaries personally.

- ii. NMCG and concerned States - Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for
- a) Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.
 - b) Utilization of treated sewage, use of sludge as a manure and septage management.
 - c) Demarcation of flood plain zones and preventing encroachments thereof.
 - d) Maintenance of e-flow.
 - e) Preventing dumping of solid and other waste in and around Ganga.
 - f) Clearing old legacy waste dump sites.
 - g) Preventing and regulating illegal sand mining.
 - h) Steps for conservation of groundwater particularly with reference to critical, semi-critical and over-exploited areas.
 - i) Restoration of water bodies.
 - j) Monitoring and displaying of water quality.
 - k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.
 - l) Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.



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- m) *Public awareness and involvement for prevention and control of pollution of Ganga.*
- n) *Regulating activities on and around river Ganga including ghats and other establishments.*
- o) *Afforestation and setting up of biodiversity parks.*
- p) *CPCB and SPCB may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.*
- q) *Any others directions covered by earlier orders of this Tribunal.*
- iii. *CPCB may take further actions to finalize and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and Status of compliance included in the reports to be filed before this Tribunal.*
- iv. *Apart from the Chief Secretaries, the progress may be monitored by the Monitoring Committee constituted in the State of UP vide order dated 21.10.2019 in O.A. No. 670/2018, by Justice U.C.Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above.*

29. *Let further quarterly progress report be filed by 31.03.2020 by e-mail at Judicial-ngt@gov.in.*

List for further consideration on 29.04.2020.

A copy of this order be forwarded to the Hon'ble Supreme Court in terms of directions of the Hon'ble Supreme Court vide order dated 29.10.2014, (2015) 12 SCC 764 Para20."

5.1 Monitoring Mechanism for compliance:

Progress of different activities undertaken by different agencies is being monitored by the Principal Committee, Supervisory Committee, Executive Committee constituted in compliance of the directions of this Hon'ble Tribunal and also by the State Ganga Committee and District Ganga Committees constituted under River Ganga (Rejuvenation, Protection and Management) Authorities order, 2016. After the date of last order passed

by this Hon'ble Tribunal on 18.12.2020, 01 meeting of the State Ganga Committee, 01 meetings of Supervisory Committee, and 38 meetings of District Ganga Committees have been held. The Minutes of the meetings of State Ganga Committee and Supervisory Committee are annexed as **Annexure-1 (Collectively)**.

5.2 Setting up of the STPs, Interception and Diversion (I&D) of drains and preventing untreated sewage and effluents in the River Ganga.

Out of 19 Projects sanctioned (for Towns situated at Main Ganga Stem) under Namami Gange Programme, 13 Projects have been completed. Overall Progress of Key components of 19 Projects are as follows-

- a. Sewage Treatment Plants – Out of 32 STPs with treatment capacity of 131.89 MLD, 27 STPs with treatment capacity of 127.745 MLD have been installed and functional.
- b. Drains Tapings - Out of 61 sanctioned drains, 51 drains have been intercepted and being treated.
- c. Bio-remediation of drains- Bioremediation of 7 Drains; Srikot-2, Rudraprayg-1, Nandprayag-1, Gopeshwar-2 and Muni-ki-Reti-1 (after merging 3 drains) were in progress. The Muni-Ki-Reti drain (Chandreshwar drain after merging 3 drains) has been intercepted and diverted to STP and as of now the Bio-remediation of 6 drains out of 10 drains are in progress. Regarding rest of the 4 drains, 1 at Swargashram and 3 at Joshimath, the drains water quality is being monitored and due to lockdown and no pilgrims – no pollution, water quality of these drains have been improved, the BOD < 30 mg/L, hence, bio-remediation is not required in these drains. In accordance with the NMCG Monitoring Protocol., regular water quality monitoring and analysis is being done by TPI Agency-UPES in coordination with SPMG. **(Annexure-2)**
- d. Progress of remaining 6 projects are as;
 - i. **Rishikesh I&D with STP Project** – Trial & testing of 26 MLD STP under this project has started in Feb 2020. I&D Works progress is 65%. Completion of I&D works will take 4 working months (in view of Rainy season) once normalcy is returned after lockdown.



- ii. **Muni-Ki-Reti I&D with STP Project** - Overall Progress -95%. 5.00 MLD STP at Chorpani is completed and 7.50 MLD STP under trial & testing and are treating waste water. I&D works completed. For improving the effluent quality of 7.50 MLD STP installation of Disk Filter is proposed, however, Import of Disk filter (Last unit of STP) is delayed due to Covid-19 and world-wide lockdown. Finishing works of these STPs are remaining which will take 2 working months once normalcy is returned after lockdown.
- iii. **Rudraprayag I&D with STP Project** – Overall Progress -90%. 5 out 6 STPs have been completed. One STP site had to be relocated adjacent to River Alaknanda. Work at new site was also hindered due to unprecedented bad weather in Oct- Dec 2019 and raising of water level of River Alaknanda in vicinity of site. For remaining 1 STP, approximate 35% civil works and Electro-mechanical erection works are remaining which will take 2 working months once normalcy is returned after lockdown.
- iv. **Gopeshwar I&D with STP Project** - Overall Progress -90%. 4 out 5 STPs have been completed. Remaining One STP site is very tough and due to unprecedented rains in last quarter of 2019, approach road to STP damaged and new approach road had to develop from other side. Now work is held up due to non-availability of man, machine and construction material. Approximate 20% civil works and 50% erection works are remaining which will take 4 working months once normalcy is returned after lockdown.
- v. **Joshimath I&D with STP Project** – Overall Progress -65%. 1 (1.08 MLD) STP out of 2 (2.78 MLD) STPs are completed. Out of 5 drains, 2 drains are intercepted. Works of remaining 1 STP (2.70 MLD) was delayed due to land slide at the original STP site and relocation to new sit. After purchasing private land in November, works at new site started thereafter. However BRO has stopped the work in Jan 2020 stating that road above and below STP site has to be widen in future therefore to shift STP structures more than 12 M away from existing road edge. After various discussion with BRO and State officers BRO has asked 12 M wide land from centre of existing 7M wide road. Therefore, all the layout of STP structures



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have to re-oriented and redesign. BRO also insisted for formal permission from them. Construction of this STP will take 8 working months once BRO allows works at site and normalcy is returned after lockdown.

- vi. Srikot I&D with STP- Overall Progress -10%. date of start & completion of this project is 26 Nov 2019 & 25 Nov 2020 respectively. Works of this project has been withheld due to Covid-19 Pandemic & lockdown.

As directed by this Hon'ble NGT, the progress relating to STP and I&D works is being submitted in tabular form also as under:-

Sl. No.	Targets to be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 and 18.12.2019 timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed	Action taken or suggested for violation of timelines or non-achieving of targets
1	As per order dated 10.12.2015 and 13.07.2017 targets were fixed for the STPs of Tapovan, Devprayag, Gyansu and 40 MLD STP Haridwar which were sanctioned before 10.12.2015	As per the directions of Hon'ble NGT the targets were achieved in case of Tapovan, Devprayag and Gyansu. Regarding 40 MLD STP at Haridwar, it was apprised through affidavits that the NMCG had later revised the approval for 68 MLD STP on Hybrid Annuity PPP Model, as such work is now scheduled to be completed by February, 2020 well before the timeline (01.07.2020) set by order dated 22.08.2019 for ongoing works.	Not applicable	Not applicable
2	As per order dated 22.08.2019 following timelines have been set: - (a). The projects under execution are to be completed by 01.07.2020	Out of 18 projects sanctioned during 2017-2019, so far 13 are completed, 02 will be completed by July, 2020, 02 by December, 2020, 01 by March, 2021. Hence, target is delayed mainly due and Covid-19 lockdown, in addition the project at Joshimath is also delayed due to change of land and procurement of new land and co-ordination with BRO. Hence, Hon'ble NGT is requested to extend timelines upto March 2021, in view of Corona -19 lockdown and unavoidable circumstances.	March, 2021	Though all the projects were projected to be completed before 01.07.2020, Liquidated Damage (LD) has been imposed on contractors who failed to achieve milestone during construction. Detail thereof is given under para 5.16 (b) of this affidavit.
	(b). The projects	01 project (STP & I&D Srikot)	Not	Not applicable



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	where work has not commenced are to be completed by 31.12.2020.	falls under this category. Work has now commenced and efforts are being made to complete the works by December, 2020 even after the Covid-19 lockdown. Hence, target will be achieved.	applicable	
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This is to be mentioned here that due to Covid-19 Pandemic & lockdown, execution of works at all the sites are severally affected as 80-90% workers left the sites or /and didn't returned back after Holi festival in March 2020. Works at Rishikesh, Muni-Ki-Reti, Gopeshwar, Rudraprayag and Srikot Projects were re-started with limited workers after permission from District Administration. However, every day workers are leaving sites. For execution of STPs and appurtenant works, Experts, Engineers, Skilled Technician and workers are required in addition of semi-skilled & non-skilled workers. These Experts, Engineers, Skilled Technician and workers have to come from other states. Though they have to work within site premises but due to compulsory Quarantine rule, they are reluctant to come to Uttarakhand. If the normalcy is restored by the end of May 2020 than 2 Project (Muni-ki-reti and Rudraprayag) be completed by Jul 2020, 3 Projects (Rishikesh, Gopeshwar and Srikot) by Dec, 2020 and 1 Project (Joshimath) by Mar 2021.

Accordingly, Hon'ble NGT is requested to grant at least 9 months' time extension (6 months on account of hindrances in works due to Covid-19 lockdown and 3 months disturbance due to Monsoon season (Jul-Sep 2020), in time lines ordered vide their order 22 August 2019.

5.3 Use of Treated water:

(1) STP Jagjeetpur, Haridwar :

In Jagjeetpur, Haridwar the capacity of two existing STPs is 45 MLD and all the treated water is being used for irrigation of agricultural land by the farmers. For use of treated water to be released in near future after completion of new STP of 68 MLD capacity, a canal of 10 km length and 13.5 km out of 20 km offsets length is completed, remaining will be completed within two months by the Irrigation Department having a



carrying capacity of 90 MLD. This canal is likely to be completed by July, 2020. Thus, all the treated water from these STPs will be used for irrigation.

(2) STP Sarai, Haridwar :

In Sarai, Haridwar STP of 18 MLD Capacity is functional and 14 MLD STP is under execution. For use of treated water released from these STPs, a canal of 3 kms length in pipe, 1.5 kms in open channel, 5 kms in offsets and 40 mtrs syphon is under sanctioning process by the Irrigation Department and after construction of this canal all the treated water (32 MLD) from these STPs will be used for irrigation. Time lines for completion of STP canal project at Sarai is 18 months after getting the administrative and financial approval.

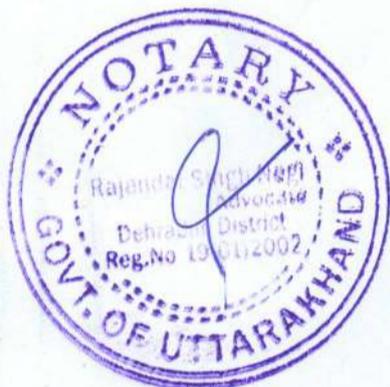
(3) STPs Rishikesh & Muni-ki-reti :

For use of treated water from STP of Rishikesh, a proposal of canal construction of length 2.045 kms, is in the process of sanctioning by Irrigation department. For use of treated water of 5 MLD STP at Muni-li-Reti, Forest department has agreed to use the treated water for development of forest nursery and herbal garden for which necessary arrangement is being made. Time lines for completion of STP canal project at Rishikesh is 18 months after getting the administrative and financial approval.

(4) Other STPs located in hilly region:

STPs in hilly region are situated very adjacent to the river and discharge of these STPs is very less. Also, pumping will be required to use the treated effluent which is not techno - economically feasible, hence treated effluent as per the prescribed norms is being discharged into the river. As per the directions of the order dated August 2018 of Hon'ble NGT, it is being ensured that the effluent of the STPs is meeting the Coliform standards.

(Annexure -3).



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5.4 Use of Sludge Manure

Sludge management is being taken care of properly by the concerned agency which is evident from the fact that the digested sludge from the STPs is being distributed free of cost to the farmers as well as the departments such as Forest, Horticulture etc to use it as manure. Against the production of 24911.33 cubic meters sludge manure so far, 23177.55 cubic meters sludge manure has been distributed to the farmers and other state departments free of cost. Characteristics of sludge are also being analysed regularly to ensure its applicability for use in agriculture and the consumers are also being made aware of these analysis by displaying such information at site. Sludge generation register is being maintained at all STPs.

5.5 Status of Septage Management:

(i) Urban Development Department, Government of Uttarakhand, vide letter no 597/IV (2)-Sha Vi- 2017- 50(Sha)/16 dated 22nd May, 2017 has notified the Protocol for Septage Management. Septage Management Committee (SMC) has been formed in all 15 priority towns/ULBs situated on the main stem of river Ganga as per the provisions of Septage Management Protocol (SMP). ULBs are in the process of implementation/enforcement of Septage Management Protocol (SMP) in all priority towns.

(ii) 18 Septage suction and transportation vehicles are available in 06 ULBs namely Haridwar (10), Rishikesh (01), Muni ki Reti (01), Srinagar (03), Chamoli Gopeshwar, Gauchar (02) and Uttarkashi (01).

(iii) As regards to the directions in para 19 of the order of this Hon'ble Tribunal pertaining to the 'timelines are not given Septage Management in other hilly towns where specific septage suction vehicles are needed in these hilly towns', it is submitted that out of 15 Ganga Towns, total number of 18 Septage Suction Vehicles are available in 6 ULBs (Haridwar, Rishikesh, Muniki Reti, Srinagar, Gauchar, Uttarkashi). Smaller ULBs are using Suction Vehicles of the nearby towns. 8 Towns has fixed the rate for emptying the Septic Tank ranging from Rs. 500 to 10000, depending upon terrain and



distance from nearby STP. With the support of SPMG, EOI was invited for "Specialized Suction Vehicle" to be used in Hilly Areas. Only one firm submitted his offer. The Approx. cost of a Septage Suction Vehicle is Rs. 47 Lacs. (Approx.) RFP (request for Proposal)/ Tender Document have been prepared. As "Septage" is a liquid waste, request letter vide No. 82/ 726/ SWM/ NGT/ 2019-20, Dt 18-5-2020 sent to SPMG (Namami Gange) for financial support. Further In a meeting of the State Ganga Committee held on 20.05.2020, where in Chief Secretary, directed Urban Development Department (UDD) for allocation of funds for the Septage Management as UDD is the nodal department for Septage Management interventions in these Ganga towns. A separate request letter No. 121/ 36/ SWM/ 2016-17, dated 22-5-2020 sent to Secretary, Urban Development, Uttarakhand for financial and administrative approval for 3 towns i.e. Devprayag, Badrinath, Gangotri. For procurement of specialized type of "Septage Suction Vehicles" for Hilly Terrains, it may take about 9-10 months in procurement.

(iv) 'Model Bye Laws for Septage Management' for fixing user charges and registration of private septage suction vehicles, has been prepared with technical support of GIZ and sent to all ULBs for adoption & notification from their respective Municipal Boards. The Bye Laws has been notified by 2ULBs and approved in 4 ULBs (Muniki Reti, Kirti Nagar, Rishikesh, Badrinath) from their Boards and 2 have sent for notifications, 2 have invited objections and 03 towns have redrafted.

(v) With regard to the directions pertaining to the Septage Management in Para 19 of the order dated 18.12.2019 of this Hon'ble Tribunal that in no cases Septage either solid or non slury form should be disposed in any stream leading to the river Ganga or its tributaries, it is humbly submitted that every hilly towns has formed Septage Management Committee(SMC) headed headed by the Sub-District Magistrate of the town, Executive Officer as Member Secretary and Jal Nigam / Jal Sansthan Engineers as Expert technical Members. State Septage Management Committee meeting has been convened under the Chairmanship of Secretary, Urban Department on



Dt. 20-8-2019. Srinagar, Devprayag, Bageshwar, Dehradun, Pithoragarh, Bhimtal and Bhowali have been shortlisted to demonstrate Faecal Sludge Septage Management (FSSM) by National Institute of Urban Affairs (NIUA). Time to Time directions have been issued to all the ULBs for effective Septage management in all Ganga towns.

- (vi) With regards to the directions pertaining to the co-treatment of Septage with existing STPs contained in para 19 of the order dated 18.12.2019 of this Hon'ble Tribunal that there is no clear cut action plan is emerging out with timelines for co-treatment of Septage with existing STPs, it is humbly submitted that Presently, the septage received at the existing STPs is being managed to be treated as per the recommendations given by IIT Roorkee but in view of the septage protocol to treat septage of the surrounding area of 25 Km, 'Co- Treatment' of Septage in existing STPs, Techno-commercial offers are invited for 'Co- Treatment' of septage in existing STPs from "Septage Management Expert" firms for preparing DPR. State level workshop conducted by NIUA in Dehradun on 29-11-2019 inviting 21 town level ULB officials, Jal Nigam and Jal Sansthan Engineers in order to get better understanding on "Septage Co- Treatment Subject".



- (vii) For the Septage Management at Rishikesh, Septage Management Cell (SMC) has convened 04 numbers of meetings so far. Detailed household survey along with geo-spatial mapping has been completed in Rishikesh with support of GIZ-SGR (Feb./March 2020). The door-to-door survey was carried out in total 24 wards of the city that were marked as "partially covered" or "not covered" during the earlier ward-wise mapping exercise (SFD) by GIZ. Geo-tagging of all the 9459 households/ properties have been done and geo-spatial maps developed. Septage Management byelaws have been prepared by Rishikesh Nagar Nigam and approved by the Municipal Board and published in newspaper for public objection/comments. It is now in the process of Gazette notification. Registration of private vehicle operator, Gazette Notification of user charges/Septage Management byelaws are in progress. Based upon the survey findings, roaster preparation of identified

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households having septic tanks is to be done for scheduled desludging. In the supervisory Committee meeting held on 05.02.2020, it was directed to conduct such household survey in all Ganga towns by respective city Septage Management cell. UDD has directed all priority town ULBs in this regard.

- (viii) Based upon the survey in Rishikesh, Muni ki Reti has already initiated the survey which is now stopped due to lock-down and is to be resumed soon. Other ULBs have to conduct similar survey for initiating septage management actions.

5.6 Compliance in Relation to Industries:

- (i) Out of 7694 industries which are in operation in the State of Uttarakhand. 5949 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 540 CCA applications are under consideration at various levels. Remaining 1205 units have been issued direction to Show Cause and are in different phases of compliance. Board in its 22nd Board meeting has exempted fee for hotels, Ashrams, Dhramshalas and MSME units from year 2002 to 31 December, 2019 vide letter no. UEPPCB/HO/22nd B.M/Gen/06/2019/5195-1033 dated 25.09.2019, so that these unit can comply and apply for CCA. Presently due to Covid-19, Board has further extended the fee exemption date upto 31.07.2020 through Public Notice on dated 02.04.2020. The copy of the Public notice enclosed in **Annexure-4**.

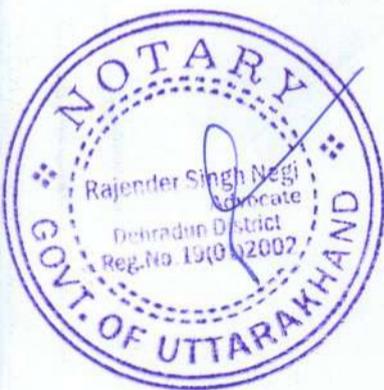
- (ii) During the year 2019-20 (as on 31.03.2020), 54 Grossly Polluting Industries (GPIs) located along the main stem of river Ganga have been inspected by Uttarakhand Environment Protection and Pollution Control Board (UEPPCB). Out of 54 units, 02 are found closed and 52 were found complying
- (iii) All the three CETPs in Uttarakhand (situated at IIE Haridwar, IIE Pantnagar, Eldeco SIDCUL Industrial Park Limited, Sitarganj) are operational and complying. Treated effluent is conforming to the norms laid down by MoEF&CC for inland water discharge. For real time monitoring, the online continuous monitoring system has been installed at all the three CETPs.



State PCB is also regularly monitoring their performance. Monitoring performance is annexed in **Annexure- 5**. All operational industrial units in ESIPL Sitarganj are connected with CETP. In Industrial Estate Haridwar, out of 531 Industries only 20 Industries are not connected with CETP due to non-availability of conveyance System. This work has already been sanctioned in December, 2018 and the work is under progress, 75% work is already completed and 100% is expected to be completed by 15 October, 2020, with this work all industries will have connectivity to CETP, except M/s Hero Motors which has its own ETP. In IIE Pantnagar, out of 499 Industries 254 Industries were not connected with CETP because of non-availability of conveyance System. Although they were having their own treatment system. Now, out of these 254 Industries 61 Industries have been connected to CETP by laying sewer line and for remaining 193 industries, the work is in progress 25% work has been completed. The 100% work of laying conveyance system is expected to be completed by 31st January 2021 as the work was hampered due to nationwide lock down to prevent from 'COVID-19'

- (iv) There are 21-Hydro Electric Projects (HEPs), out of which only 6-HEPs are above 25 MW capacity and require sewage treatment system for treatment and disposal of sewage. All these 6-HEPs have installed STPs of appropriate capacities for treatment and disposal of waste water.

With regards to the directions pertaining to the Rawali Mahdood drain as contained in the para 19 of the order dated 18.12.2019 of this Hon'ble Tribunal that 'the action proposed to be taken for the this drain has not been clearly mentioned' In this regard, it is submitted that Rawali Rao drain is not being polluted by SIIDCUL CETP. However, it is found that a residential colony of Haridwar Development Authority (HDA) is located adjoining to SIIDCUL boundary and it has no STP to treat the sewage which might be entering into Rawali Rao drain or finding its way in nearby low lying area or Nala. Pollution Control Board has issued notice to Haridwar Development Authority to provide proper treatment system for effluent generated nearby housing colony. It is mention that the nearby there are 04 hotels to



whom Board has been issued Show Cause Notices and one of them Closer Notice. Now all hotels have complied and provide treatment system. So that the Show Cause Notices and Closer Notice have been revoked. One another hotel is identified and notice has issued for compliance. As per recent report no any domestic discharge found in Rawal Mandood Drain.

- (v) As regards the directions pertaining to the functioning of CETPs as contained in the para 19 of the order dated 18.12.2019 of this Hon'ble Tribunal that 'can the industries which are not connected to CETP but having standalone ETP must be complying with the prescribed norms and what is mode of disposal of effluent in not clear in the report. Till they are connected to CETP, SPCB may take a view on their operations if such units are not found to be complying with the stricter standards'. In this regard it is to be submitted that in Sitarganj, all units are connected with CETP, In CETP Pantangar, 193 units are not connected with CETP due to non-availability of conveyor system, all such units have their own ETP and meets the prescribed limits and treated effluent is being reuse/recycled in own premises. In CETP Haridwar, 20 Units are not connected with CETP due to non-availability of conveyor system, which have their own ETP and all such units and their ETP meets the prescribed limits and treated effluent is being reuse/recycled.

5.7 Installation of STPs/ treatment facilities in Hotels/Ashrams and Dharmshalas:

- (i) UKPCB has issued public notice in the newspaper, Dainik Jagaran, on dated 16.11.2019 for compliance and to obtain consent from the board. Total 1589 hotels are registered in the UKPCB portal at regional office level. Out of 1589, 1016 hotels have valid consent (CCA) and 208 applications for Consent of Hotels are under process. Board has issued notices at regional office level to 365 hotels and 370 Ashrams and Dharmshalas for obtaining CCA and to comply provision of Water Act, 1974 as amended.
- (ii) The State government of Uttarakhand has empowered the Chairman, UEPPCB for imposing environmental compensation of Rs. 5000 per day in case of hotel, ashram and Dharmshalas discharging wastewater directly into

river Ganga and its tributaries vide letter dated 12.11.2018. The UEPPCB has issued necessary directions to all Regional Offices for further necessary action in the matter on dated 03.01.2019. **Annexure-6.**

5.8 Water Quality Monitoring of river Ganga and its tributaries:

Water quality monitoring of river Ganga and its tributaries is being carried out by the Uttarakhand Environment Protection and Pollution Control Board at various locations. Water quality data of river Ganga indicate that water quality up to Rishikesh is 'A' Class as per Designated Best Use (DBU) criteria of Central Pollution Control Board. However, after Rishikesh to downstream of Haridwar water quality is observed "B" Class which is fit for outdoor bathing. The Monitoring of water quality of river Ganga and its tributaries is being undertaken at 29 places. The Water quality reports are annexed in **Annexure-7.** The UEPPCB and Uttarakhand Peyjal Nigam has installed real time water quality monitoring stations at Har-ki-Pauri and VIP Ghat respectively at Haridwar.

5.9 Maintenance of Environmental flows in River Ganga:

- (i) Central Government notified the following minimum environment flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for the purpose like Irrigation, hydropower, domestic and industrial and other requirements vide its order dated 09.10.2018 of Ministry of Water Resources, River Development and Ganga Rejuvenation.

S. No.	Season	Months	% of E-flow
1.	Dry	Nov to March	20
2.	Lean	Oct, April and May	25
3.	High Flow Season	June to Sept.	30

- (ii) The Central Water Commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows.



(iii) UJVNL being the State Power Generating Company is maintaining the e-flow regularly through its Maneri Bhali Stage-I, Maneri Bhali Stage-II and Chilla Hydro Power Project and the information regarding the same is being sent to CWC regularly.

5.10 Disposal of Bio-medical Waste:

(i) Both the Common Bio-Medical Based Treatment Facilities (CBMWTF) have been directed to obtain Environmental compensation by UEPPCB. In reply to that M/s Global Environment Solution, Udham Singh Nagar has filed writ petition in the Hon'ble High Court, Nainital (WP No.902/2016) mentioning that existing facility is not covered in the said order and the decision is pending. Another facility M/s Medical Pollution Control Committee has replied that their facility had obtained NOC in year 2004 prior to the notification of MoEF&CC dated 17.04.2015, and accordingly does not require EC. Also, the facility has represented that the Hon'ble NGT in the order dated 10.05.2017, under Application No. 169/2016, mentioned that S.O. No. 1142(E) dated 15.04.2015 issued by MoEF&CC is only prospective and not retrospective, the common bio medical waste treatment facility run by respondent no-3 cannot be directed to be closed for want of Environmental Clearance.

(ii) Government of Uttarakhand has also constituted State Level advisory committee under the chairmanship of Secretary, Health and district level monitoring committee under the chairmanship of District Magistrate

5.11 Compliance of Solid Waste Management (SWM) Rules, 2016;

- (1) Present Status of implementation of 'SWM Rules 2016' is as follows:-
- (i) Urban Development Department has prepared and submitted the 'State Action Plan 2017' for the management of solid waste in entire State. 'State Policy and Solid Waste Management Strategy, 2018' has also been promulgated vide Office Order dated 01.01.2019.
- (ii) Out of total 196 wards, in 186 wards Door to Door Collection of MSW is being done (94.90 %). In 96 wards, source segregation is being done. (49%)

- (iii) Against total waste generation of 395.30 MTPD, 207.51 MTPD in being treated. (55.80%).
- (iv) In all 15 Ganga Towns, Wet Waste and Dry Waste is being measured every day.
- (v) For value addition to recyclables/ plastic/ card boards/ rubber etc in 14 ULBs "Plastic Compactors" are installed. Till 20-5-2020, Rs. 81.83 Lacs has been generated as revenue by selling the above recyclables.
- (vi) Details of DPRs of SWM Ganaga Towns: 1 No Plant Functional (Haridwar); 10 No DPRs approved and First Installment of Central Share disbursed, but State Share awaited. Rest 4 are in process of approval.

With regards to the directions pertaining to the 'preventing dumping of solid of solid and other waste in and around Ganga' contained in para 28 to ii of order dated 18.12.2019 of this Hon'ble Tribunal, it is submitted that strict directions have been issued from Urban Development Department to all the 15 Ganga towns for preventing dumping of Solid and other waste in and around Ganga. Further instructions have been issued that for the non-compliance "Environmental Compensation/Charges" may be levied.

With regards to the directions pertaining to the preventing dumping of solid of solid and other waste in and around Ganga contained in para 28 to iii of order dated 18.12.2019 of this Hon'ble Tribunal, it is submitted that Bio remediation Machine has been procured and is functional in Srianagar, Muni ki reti. Tender Process initiated in Doiwala for the above machine. As per report of NN Kotdwar, within 3 weeks above machine shall be procured. In NN Rudrapur, tender process complete, Work Order issued on 1089, dated 26-2-2020. Process to remediate legacy waste in Rishikesh has been initiated by Nagar Nigam, Rishikesh. Meeting held in Chairmanship of Secretary Urban Development, Uttarakhand and directions issued vide Letter No. 388/ IV(3)- 2020- 12 (8 SWM) 19, Dt 20-2-2020. **(Annexure- 8)** Following decisions were taken: Legacy Waste dump site of Dehradun shall be remediated/ treated with the Financial and Technical support of UUSDA (ADB Funded Project) of Urban Development. Directions issued to ULB



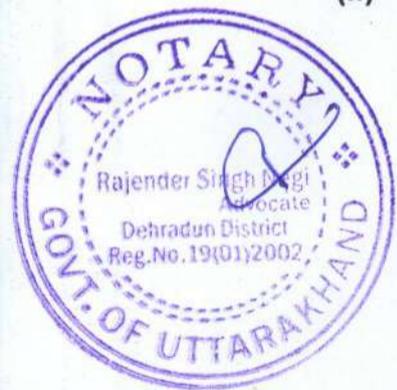
Rishikesh, Roorkee, Doiwala, Rudrapur to treat their legacy waste. Detail of legacy Waste treatment and disposal is furnished as below:

Sr. No.	Subject	Compliance/ Status Report, Name of the ULB/ Quantity/ Cost of DPR in Cr.		
		Name of ULB	Quantity in Cu. mt. in Lacs	DPR Cost in Cr.
1	Legacy Waste DPRs prepared, Quantity and Cost	Nagar Nigam, Roorkee	1.61	10.91
		NN, Haldwani	2.60	18.26
		NN, Dehradun	6.24	27.95
		NN, Haridwar	2.83	19.66
		NN, Haridwar	2.50	6.96
		NN, Kashipur	1.03	7.68
		NN, Rishikesh	2.72	18.92
		NPP, Srinagar	0.14	.91
		NN, Kotdwar	0.12	.84
		NN, Rudrapur	0.43	3.84
				20.22

5.12 Preparation of maps and zoning of flood plains.

- (i) Flood Plain Zone notified in two stretches namely; (a) 10 Km reach of river Bhagirathi in Distt. Uttarkashi, from Gangori to Badethi Chungi and (b) 50 Km reach of river Ganga in Distt. Haridwar, from Chandi bridge to Kalsiya (UP Border).
- (ii) Survey and Hydrological study work in other 6 stretches namely (1) Gangotri to Devprayag, (2) Bhilangana river, (3) Badrinath to Devprayag, (4) Mandakani River, (5) Devprayag to Rishikesh and (6) Rishikesh to Bhimgoda barrage has been completed. Preparation of flood plain map and subsequent notifications in respect of those stretches is likely to be completed by September, 2020. As per updated progress approximately 80% work of flood plain zoning has been completed.
- (iii) In District Uttarkashi, 06 Nos encroachers have been identified in flood plain notified area and the process for removal of these encroachment has been initiated as per the provisions of 'Uttarakhand Flood Plain Zoning Act, 2012'.
- (iv) In District Haridwar, 13 Nos encroaches have been identified in the flood plain notified area and the process for removal of these encroachment has been initiated as per the above said Act.

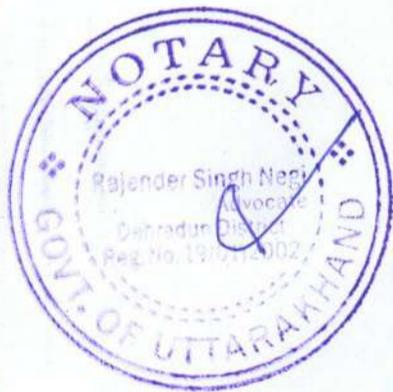
5.13 Mining activity under supervision of the concerned authorities.



The Directions issued by the Hon'ble NGT in its order dated 10-12-2015 in OA No. 10/2015 and the judgements pronounced dated 14-5-2019 and 29-5-2019 are fully complied by the State Government.

The Mining Department vide letter 962/Green Tribunal/ Bhu. Kha. Ni.Ee /2015-16 dated 2.2.2016 has issued directions to all District Magistrates and agencies involved in carrying out mining in state viz Garhwal Mandal Vikas Nigam, Kumaon Mandal Vikas Nigam, Uttarakhand Forest Development Corporation for strict compliance of the directions of Hon'ble Tribunal dated 10-12-2015 in OA No. 10/2015.

It is submitted that River Bed Mining in the State of Uttarakhand is carried out in highly regulated and scientific manner as per the provisions of State Mining Policy and Uttarakhand Mining Mineral Rules, 2001 (Amended Time to time). District Survey Report for River bed mining for each district in the state is prepared as per the guidelines issued by the MoEFCC, Govt. of India vide notification dated 15.01.2016. The Mining Leases and Mining Permits for River Bed Mining in the State are sanctioned by the State Government on the basis of the recommendations of District Committee comprising Sub Divisional Magistrate, Divisional Forest Officer's representatives, Mining Officer, Geologist and Assistant Irrigation Engineer, recommendation of concerned District Magistrate and Director, State Geology and Mining Department. It is compulsory to obtain Environment Clearance, Forest Clearance if required, approval of Mining Plan, Consent to Establish and Operate from State Pollution Control Board prior to the sanction of the Mining Leases. The sanctioned area is demarcated leaving one fourth of the River width from both the banks and excavation of RBM is carried out within the demarcated area up to a depth of 1.5 meter. The State Mining Policy and Rules does not permit use of machines i.e. JCB, Poclairn etc. for excavation of River Bed Material. Also no suction pumps are permitted for river bed mining. Mining activities are carried out under the supervision of State corporation officials, District Mines Officer and District Geologist.



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Further, as per the existing mining policy 2016 mining activities are not permitted from 30th June onwards up to 30th September during the Monsoon season. Also mining is prohibited from sunset to sunrise.

The State Government is committed to stop illegal mining, illegal storage and illegal transportation of mineral. In order to prevent illegal mining, illegal transportation and illegal storage, the State Government has formulated Uttarakhand Mineral (illegal mining, transportation and storage prevention) Rules, 2005 (amended time to time) under section 23 C of Mines and Mineral Regulation and Development Act, 1957. In the Rule 13 (2) of the said rule, the provision has been made to impose a penalty up to Rs. 2 Lacs on persons found guilty of illegal mining and illegal storage of mineral and also on the seized River Bed Illegal Material, a sum equalty five times of the existing royalty is charged. In the said rule provisions have been made to penalize the vehicles involved in illegal mining and illegal transportation. At District level an Anti-Mining Cell comprising of officials from Revenue Department, Mining Department, Forest Department and Police Department is constituted for checking illegal mining, illegal storage and illegal transportation. To transport mineral from one place to another place a transit pass (rawana) is mandatory as per the relevant Rules. At every mine's entry and exit gate installation of CCTV camera and weigh bridges at entry gate have been made compulsory. In order to prevent illegal mining, illegal storage and illegal transportation the State Government has proposed to establish District Anti-Illegal Mining Force in each District of the State in which the personnel shall be kept on deputation from the Police Department. The Government is also planning to enforce use of a vehicle tracking system on all the vehicles involved in transportation of minerals, so that the real time movement of vehicles can be tracked.

A replenishment study of River Bed Material (RBM) in River Ganga and its tributaries in District Haridwar has been conducted by Forest Research Institute Dehradun in 2018. According to the report submitted by the FRI,



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the RBM deposited in various mining lots sanctioned to the Uttarakhand Forest Co-operation after rainy season is given as follows.

SL. no.	lots	RBM Deposited (Lac cubic mtr)
1.	Ganga Shyampur	11.50
2.	Ganga Bhogpur	13.69
3.	Ganga Chidiyapur	4.71
4.	Ganga Bishanpur	19.46
5.	Rawasan-I River	6.99
6.	Rawasan-II River	3.44
7.	Kotawali River	0.68
Total-		60.47

The RBM deposited in the above mining lots need to be excavated in order to protect the river bed and its course.

5.14 Plantation and Biodiversity parks:

(i) **Plantation:-** Since inception of NMCG, 7651 ha. Area has been planted upto 2019-20 rains under Namami Gange, Forestry Interventions for Ganga project. Efforts are being made to select areas along the river Ganga for plantation. In the rains 2019-20, apart from the main plantation drive, 2 plots 5 ha. each have been planted along river Ganga near Rudraprayag and 1.20 ha. area has been planted adjacent to Chandighat River Front Development in Haridwar.

(ii) **Bio-diversity Zone:-** Bio-diversity Zone has been created in 25 ha. Area of Jhilmil Jheel Wetland Conservation Reserve, Rasiyabad of Haridwar forest division. Records of plants, animal and birds inhabiting the area are being maintained.

(iii) **Ganga Vatika/Eco Park:-** For making awareness about conservation of natural ecosystem, on the banks of river Ganga, 06 Ganga Vatika/Eco Parks have been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National Park), Lachhiwala (Dehradun) and in Siddhbali Kotdwar with total area of 13.25 ha. Under the APO 2020-21, efforts are being made to develop more Ganga Vatikas under Namami Gange Program.

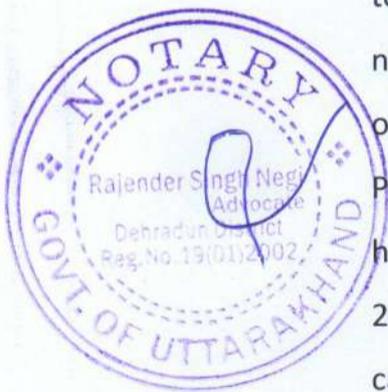


(iv) **Public event/Information Education Communication (IEC) activities:-** Forest Department of Uttarakhand is continuously organizing awareness programs, events and campaign among public, specially youths & school children regarding the need, importance and way of keeping Ganga clean through various activities. PMU office Forestry Interventions for Ganga has been regularly organizing programs on specific occasions eg. Ganga Vriksharopan Week, Ganga Divas, World Environment Day, International Biodiversity Day etc. under Namami Gange Program. Total 57,925 plants have been planted during Ganga Vriksharopan Week.

5.15 Tourism Policy and its compliances: -

The Government of Uttarakhand has promulgated a 'Tourism Policy in 2018'. The State Tourism policy has addressed few major challenges including the unplanned infrastructure development in and around Hill areas and need of urgent interventions like identification of permissible carrying capacities to enable sustainable planning, traffic and tourist management strategies and solid waste Management at tourism destinations. The policy also stresses that while encouraging wildlife tourism it shall be ensured that it does not disturb, deteriorate or have any negative impact on the environment. State Government/UTDB is carrying out char-dham caring capacity study through "United Nations Development Program" (UNDP). To avoid pollution of rivers separate guidelines for rafting have been issued under the River Rafting/ Kayaking Rules (Amendment 2018). Rule 28 Sub rule (14) mandates that under any circumstance, the raft carrying vehicle of licensee must not enter an area of 100 mts from the river bank or shall be bound as per guidelines provided by National Green Tribunal from time to time. Also, Ch. VII of the said rules provides the conditions relating to Environment Safety. Rule 24 which mandates every operator / permit holder to ensure compliance of the following conditions:-

- (a) Shall conserve the eco-system and wild life in view of the eco-sensitivity of the Himalayan region.



- (b) Shall ensure disposal of garbage in a pit prepared for the purpose or at a designated place. In no case the garbage shall be disposed off into river.
- (c) In no circumstances, polythene and plastic shall be consumed.
- (d) All non- degradable substances such as, empty bottles, tin etc. shall be handpicked and kept in the waste of municipality and the same shall be disposed off through appropriate method.
- (e) Rivers, streams and springs shall be kept pollution free from contamination by soap (detergent).
- (f) No guide/ employee/ tourist shall use Radio, Tape Recorder or any other electronic entertainment device in high volume.
- (g) Taking away of tree/ plant cuttings, seeds and roots from Uttarakhand shall be deemed illegal.

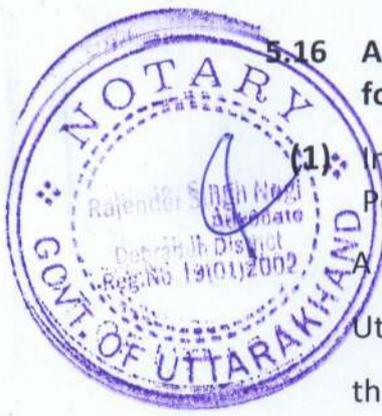
Further the permits For Temporary beech Camping on forest/ revenue land situated along river banks is given by the concerned Department (Forest/ Revenue as applicable)/ concerned District Magistrate. It has been confirmed by the District Magistrate Tehri and District Tourism Development Officer, Pauri that no camps exist within 100 mts from the centre point of river Ganga.

5.16 Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.

(1) Industries- Action taken by Uttarakhand Environment Protection and Pollution Control Board:

A total of 7694 Nos. of industries are in operation in the State of Uttarakhand. 3020 inspections (as on 31.03.2020) have been carried out by the Board in the year 2019-20. Out of 7694 industries, 5979 units are having valid Consolidated Consent to Operate and Authorization (CCA), while 540 CCA application is under consideration at various levels. Status of Action taken by UEPPCB during last 02 years is as follows:-

Year	No. of Show Cause Notices	No. of Closures
2018-19	1824	267
2019-20 (as on 31.03.2020)	328	38



Board has also recovered Rs 73.76 Lakhs as an amount of Environment Compensation from the defaulting industries.

(2) Hotels and Dharmshalas- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

The UKPCB carried out inspection of the Rawali Mahmood area in Haridwar and found 4 nos. of hotels discharging over flow sewage into drain. Directions under the Water (Prevention and Control of Pollution) Act, 1974 was issued as on 25.01.2019 to all 4-hotels. As on date, 04 hotels have complied and one another hotel is identified and Board has issued notice for compliances.

Board has also issued notice to the Vice Chairman, Haridwar Development Authority (HDA) on 10.04.2019 as to why the complaint case shall not be filed against occupier of the Inderlok Residential Project for not having sewage treatment plant. As per recent report no domestic discharge found in Rawali Mehdoon Drain.

(3) Bio-Medical Waste- Action taken by Uttarakhand Environment Protection and Pollution Control Board.

(i) Notices have been issued to 50 Health Care Facilities (HCFs) under section-5 of the Environment (Protection) Rules, 1986, due to non-compliance of provisions of the Biomedical Waste Management Rules, 2016 and collected Rs 14.00 Lakh from defaulting Health Care Facilities as Environment Compensation.

(ii) UEPPCB has imposed environmental compensation of Rs. 50,000/ each on 48-HCFs and 02-Common Bio Medical Waste Treatment Facility (CBWTF) due to non-compliance of provisions of Bio-medical Waste Management Rules, 2016.

(iii) Apart from environmental compensation, the UEPPCB has also filed complaint against 4 HCFs and 1- CBWTF, before the Designated Court to take action under section-15 of the Environment (Protection) Act, 1986.



(4) Solid Waste Management- Action taken by Urban Development Department, Govt of Uttarakhand/ Urban Local Bodies.

- (i) Prohibition on use of plastic has been imposed with a provision of penalty of Rs. 5000 for violation. Regular drives to confiscate plastics from shopkeepers and plastic users are being carried and accordingly fines are imposed on violators. Till date, ULBs have collected Rs. 110.53 Lakh as penalties from plastic users/ violators.

As per "Anti Littering and Anti Spitting Act 2016" and "Plastic Ban" provisions total 7814 Challanes and Rs. 30.87 Lacs recovered.

(5) Illegal Mining: Action taken by Mining department/competent authorities.

The enforcement work done to prevent illegal mining/illegal transportation/illegal storage in the last five financial year is as follows:-

SL. no.	Financial Year	Illegal mining/storage/transportation cases	Penalty (In Rs. Crore)
1.	2015-2016	1324	12.27
2.	2016-2017	1424	4.41
3.	2017-2018	3231	9.44
4.	2018-2019	2649	26.99
5.	2019-2020	2502	9.62
6-	2020-21 (April 2020)	35	0.54
Total-		11,165	63.27



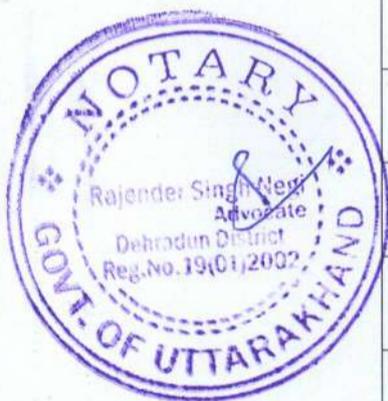
In the financial Year 2018-19, in District Haridwar 1333 cases of illegal transportation/illegal mining/storages have been reported and a sum of Rs. 3.91 crore has been recovered as penalty. In the financial Year 2019-20, in District Haridwar 1371 cases of illegal transportation/illegal mining/storages have been reported and a sum of Rs. 3.50 crore has been recovered as penalty. During this financial year 2020-21 (April 2020) in District Haridwar 21 cases of illegal transportation/illegal mining/storages have been reported and a sum of Rs. 0.09 crore has been recovered as penalty.

(6) Liquid waste Management-

(a) Action taken by Uttarakhand Peyjal Nigam.

- (i) Disciplinary action is being taken against the officers found prima-facie guilty of not discharging their duty diligently. So far, adverse entry against 01 Superintending Engineer, warning to 1 Project manager and 03 Assistant Project Engineers and Show Cause Notices to 06 other officers have been issued and appropriate action is being taken as per rules.
- (ii) The projects are being executed on Design Built Operate and Transfer (DBOT) basis with 15 years performance based O&M responsibility of the Contractor(s). For delay in project execution, liquidated damages (LD) have been imposed on the contractors as per the table below:-

Sl. No.	Name of Firm / Project	LD Amount (Rs. in lakh)
1	M/s. VA Tech. WABAG Ltd. Chennai (Up-gradation 27mld Jagjeetpur& 18 mld Sarai)	50.21
2	M/s S.M. Construction, Agra JV (Haridwar Sewerage Arihant)	8.63
4	M/s. AasthaEnviro Engineers Pvt. Ltd Gurgaon, Haryana (Swaragashram)	3.35
5	M/s. Gannon Dunkerley& Co. Ltd M/s. Ercole Marelli Impianti New Delhi (Rishikesh I&D with STP)	3.00
6	M/s. Aastha Enviro Engineers Pvt. Ltd, Gurgaon, Haryana (Kirtinagar I&D)	2.60
7	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (Srinagar I&D with STP)	14.52
8	M/s.Eco Protection Engineers Pvt. Ltd. Chennai-600101 (3.5 mld stp upgradation Srinagar)	0.77
9	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Rudraprayag I&D with STP)	38.19
10	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Karanprayag I&D with STP)	35.00
11	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Nandprayag I&D with STP)	19.00
12	M/s. Jai Bhushan Malik, Contractors Patiala JV M/s Confident Engineering India Pvt. Ltd. Coimbatore (Gopeshwar I&D with STP)	105.00



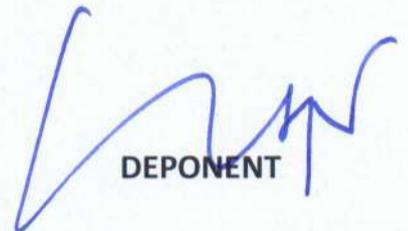
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13	M/s. Aastha Enviro Engineers Pvt. Gurgaon, Haryana (Badrinath I&D)	24.00
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(b) Action Taken by State Program Management Group (SPMG): –

While exercising the power under section 5 of Environmental Protection Act, 1986, the State Program Management Group also has issued notices to 62 Households in Devprayag town which were found directly discharging untreated sewage into the River Ganga at Devprayag town.

6. It is humbly prayed that the compliance report being filed by the deponent in compliance of the orders dated 18.12.2019 of this Hon'ble Tribunal may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above named deponent, hereby solemnly affirm and state that the content of my present affidavit are true to my knowledge based on the official record and believed to be true and correct and nothing material has been concealed there from.

Verified by me at Dehradun on the 3 day of June, 2020.



**DEPONENT
Filed by**

(RAHUL VERMA)

Additional Advocate General for State of Uttarakhand.

137, Tower No. 10

Supreme Enclave, Mayur Vihar-I,

Delhi-110091

E-mail- advrahulverma9999@gmail.com

This affidavit is sworn before me by
Shri Rajender Singh Negi
who is identified by Shri Rajender Singh Negi
at Dehradun on 3/6/2020

30/5/20
4/6/2020
4/6/2020
(Rajender Singh Negi)
Advocate & Notary, Dehradun



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. 156 /SPMG/Namami Gange/ SC

Dated: 25/02/2020

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

Minutes of the Meeting of the Supervisory Committee (constituted as per the order of Hon'ble National Green Tribunal in OA 10/2015 and OA 200/2014) under the chairmanship of Principal Secretary, Forest and Environment.

Venue: Conference Hall, Chief Secretary Building, Ground Floor, Secretariat, Dehradun

Date: 05.02.2020.

Time: 11.30 a.m.

In compliance of the Hon'ble National Green Tribunal (NGT) order, a meeting of the Supervisory Committee was convened under the Chairmanship of Principal Secretary, Forest and Environment, GoUK. The following representatives from the concerned departments attended the meeting:-

1. Sh. S.D. Singh, APCCF/Nodal Officer, Uttarakhand Green Issues.
2. Sh. Uday Raj Singh, Additional Secretary/Program Director, SPMG, Dehradun.
3. Sh. Purushottam Singh, Director (O), UJVNL, Dehradun.
4. Sh. Bhuwan Chandra, CCF, Forest Department, Uttarakhand.
5. Sh. Bhajan Singh, Managing Director, Uttarakhand Peyjal Nigam.
6. Sh. Anil Kumar, Joint Director, Geology & Mining Department, Uttarakhand.
7. Sh. Sanjeev Kumar Srivastava, SE, Irrigation Department, Uttarakhand.
8. Sh. Chandan Singh, CEO, UEPPCB, Dehradun.
9. Sh. Ravi Pandey, SE, Urban Development Department, Uttarakhand.
10. Mrs. Neelima Garg, GM, Uttarakhand Jal Sansthan, Dehradun.
11. Sh. Akshay Kumar, Environment Specialist, SPMG, Namami Gange, Uttarakhand
12. Sh. Merajuddin Ahmad, Technical Expert, GIZ-SGR.
13. Sh. Subhash Chand Panwar, AEE, UEPPCB, Dehradun.
14. Sh. Kamal Bhatt, IEC & SWM (E), Urban Development Directorate
15. Sh. Sushil Bhatt, AE, SIIDCUL, Dehradun.

At the outset, Program Director, State Program Management Group (SPMG) welcomed the Chairman as well as the members of the Supervisory Committee and the Heads and officials of the concerned Departments.

Chairman enquired as per the directions of Hon'ble NGT what are the key issues to be discussed in the DGCs and compliances to be reported and what sort of monitoring mechanism has been developed for the adherence of the compliances ensured for the abatement of pollution of river Ganga.

Program Director, SPMG apprised that the agenda points to be discussed in the District Ganga Committees and compliances to be reported as per Hon'ble NGT's directions has already been circulated to all the Chairmans of District Ganga Committees which are as follows:

- Status of undergoing works under Liquid waste management and Septage management.
- Status of Hotel Dharmshalas, Ashrams and polluting Industrial units.
- Status of Municipal Solid Waste management.



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No. /SPMG/Namami Gange/

Dated:

Ganga's purity is our responsibility
Save Ganga- Save Water- Save Life

- Flood plain management
- Mining Regulations.
- Status of identification of activities which may be threat in the areas of specified District.
- Any other item specific to District for Environmental Monitoring / Compliances

Chairman directed to chalk out the monitoring mechanism for the resolution of the issues by the concerned departments through holding interdepartmental and intradepartmental meetings and the issues which can't be resolved at DGCs level should be put up before the Executive Committee meetings. Further the key issues related to policy interventions should be put up before the Supervisory Committee for final decisions.

District Ganga Committees to hold the meeting regularly and submit the actions taken report on monthly basis.

(Action: Respective District Magistrates & DFOs)

I) Directions in relation to collection and disposal of Sewage.

• Status of undergoing works under Liquid Waste Management-

Chairman enquired about the ongoing activities under Liquid Waste Management and adherence of timelines as per the directives of the Hon'ble NGT.

It was apprised to the Committee that as per the Hon'ble NGT's directions dated 18.12.2019 a) "Timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others, failing which compensation has to be paid in terms of order dated 22.08.2019."

b) "Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019, compensation has to be deposited in term of order dated 22.08.2019."

c) It is important that all STPs should meet fecal coliform standards if it is discharged into the river.

Jal Nigam apprised to the Committee that out of 18 projects, 13 projects have been completed, 2 projects are scheduled to be completed by Feb-2020, 1 project by Mar-2020, 1 project by April-2020 and remaining 1 project by June 2020 (This project is related to construction of 2 STPs at Joshimath of which 1(1.08 MLD STP) has already been completed in June 2019 but construction at the other STP (2.70 MLD) site the work had to be stopped on account of landslides. The STP site has since been relocated to a new site where work has commenced and is scheduled for completion by June 2020. In 18 projects, out of 30 STPs proposed 25 STPs are completed and 03 STPs (1 no. 26 MLD STP Trial run started) are to be completed by Feb-2020, 01 STP by Mar-2020 and 01 STP by June, 2020.

Against 18 projects out of 59 drains proposed, 48 Drains has been intercepted, 06 proposed to be intercepted by Feb-2020, 02 drains by Mar, 2020 and 03 drains by June, 2020. Program Director, SPMG apprised that as per the Hon'ble NGT's directions, bioremediation in the selected 8 drains is already ongoing with regular monitoring by SPMG, GIZ and TPI-UPES. Further it was



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apprised to the Committee that in addition to the ongoing bioremediation treatment in the drains, bioremediation as an interim arrangement is also proposed in the polluted stretches in as identified by the CPCB. DPR for these drains is being prepared by Jal Nigam and shall be submitted to NMCG for approval

Further it was apprised by Jal Nigam that SOP has been prepared by UKPJN and submitted to SPMG. Chairman enquired status of SOPs by Uttarakhand Jal Sansthan.

Committee directed to the concerned agencies to strictly adhere the timelines as set by the Hon'ble NGT for the timely completion of ongoing interventions under the Liquid waste management. Further Jal Sansthan to expedite the framing of Standard Operating Procedure (SOP), as also directed earlier, for all level of employees. It was also directed by the Committee to UKPJN and UJS to conduct onsite workshop/field training to acquaint the officers about their roles and responsibilities and for optimum capacity utilizations of the STPs based upon the SOP prepared.

(Action: UKPJN and UJS)

Committee further enquired the status of Consent to Establish (CTE) and Consolidated Consent to Establish and Authorization (CCA) from the UEPPCB for all the existing/upcoming STPs in the priority Ganga towns.

Jal Nigam apprised that out of 30 STPs, 5 CTE obtained and for 25 STPs single window clearances have been obtained.

Chairman directed UEPPCB to take a stride in this endeavour and dispose of the issue of CTE and CCA for the existing/upcoming STPs in the priority Ganga towns within one month.

(Action: UEPPCB, UKPJN, UJS)

Chairman enquired about online monitoring of STPs and it's linkage on web portal and subsequently establishment of centralized monitoring mechanism in the form of a Dash board.

Jal Nigam apprised to the Committee that 10 STPs are equipped with online monitoring system and 6 STPs are connected with Ganga Tarang Web portal. The access to the web portal is with SPMG.PD, SPMG apprised that tender has been floated by SPMG for development of Dashboard.

Committee directed to ensure online monitoring mechanism is functional in all the operational STPs and link them to the existing Ganga Web Portal. Also the access of the Ganga Tarang Web portal for online monitoring should be provided to Heads of Jal Nigam, Jal Sansthan. Further it should be presented in the form of a Dashboard for effective monitoring before next meeting.

(Actions: UKPJN, UJS, SPMG)

• **Use of Treated Water**

Chairman enquired about the action plan for re-utilization of treated water from the STPS in all the 15 Ganga Priority towns particularly in Rishikesh and Haridwar.



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Irrigation department apprised that for use of treated water to be released in near future after completion of new STP of 68 MLD capacity, a canal of 10 km length and 20 km offsets length is under construction by the Irrigation department having a carrying capacity of 90 MLD. This canal is likely to be completed by December, 2019. For use of treated water from STP of Rishikesh, a proposal of canal construction of length 2.045 kms, is in the process of sanctioning by Irrigation department. For use of treated water of 5 MLD STP at Muni-li-Reti, Forest department has agreed to use the treated water for development of forest nursery and herbal garden for which necessary arrangement is being made.

Committee directed Nagar Nigam, Jal Nigam, Jal Sansthan and agricultural department to constitute a committee by District Magistrate, Dehradun / Haridwar to examine the reuse of waste water applications for agriculture, Horticulture and other uses and submit a joint report in the next meeting of Supervisory Committee.

(Action: District Magistrates, Irrigation, NN, UKPJN, UJS, Agriculture)

• **Household Connections (HH)- Devprayag:**

Chairman enquired about the progress in Household connectivity with sewer lines in Devprayag. Program Director apprised that as per the earlier consultative meeting was organized on 28.09.2019 by SPMG, UKPJN, UJS, and ULBs at Devprayag and as per the findings of the detailed Household survey done, out of total 609 HH, 279 are already connected in existing sewer systems. Following interventions are in progress:-

- i. Pipeline laying- for connection of 162 Households, work in progress by Jal Nigam.
- ii. Individual Pumping- for connection of 38 HH- Funds released by SPMG (By individual/ combined pumping), 1 individual pumping installed experimentally by UPJN, working successfully. Rest in process.
- iii. Septage Management- For 112 HH through Septage suction vehicles, EOI has been invited by SPMG in co-ordination with UKJN/UJS/UDD and GIZ for designing of Septage vehicles for collection and transportation of Septage. One proposal has been received. Approx. cost of the vehicle is Rs 47 Lakhs. RFP for procurement of customized vehicles is in progress by UDD in Co-ordination with SPMG.

Committee directed to expedite the process for HH connectivity through sewer pipeline, individual pumping and Septage suction vehicles and RFP for Septage suction vehicles could be floated within one month by Urban Development Department as UDD is the nodal department for septage management interventions.

(Action: Uttarakhand Pey Jal Nigam, Uttarakhand Jal Sansthan, UDD, SPMG)

2. Septage Management

• **Status of Common and Private Septic Tank and Septage Management:-**

Chairman enquired about progress of implementation of Septage management protocol in Ganga towns.

UDD apprised that Status of Septage Management as follows:

- i. SMCs constituted in all 15 priority Ganga towns and meeting of SMCs Convened in 14 towns except Nandprayag



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- ii. Household survey of Septic Tank/ Soak Pit in Rishikesh has been completed with the support of GIZ and geo-spatial mapping is in progress to be completed within this month. Survey has also been initiated in Muni-Ki-Reti. Household survey has been done jointly by Jal Nigam, Jal Sansthan and ULB for management of septage in Devprayag, Gangotri and Badrinath towns
- iii. Model Byelaws for Septage Management has been prepared by UDD- GIZ and send to ULBs for notification by the respective Municipal Boards. The Bye Laws has been notified by 1ULB (Devprayag) and approved in 4 ULBs (Muni-ki-Reti, Kirti Nagar, Rishikesh, Badrinath) from their Boards and are in the process of notification within one month.
- iv. Septage suction and transportation vehicles procured / available - 6 towns.
- v. Co-treatment of Septage in existing STPs- 2 towns (Chamba & Srinagar).

Instructions has been given by SPMG to Jal Nigam vide letter 896 dated 11.11.2019 to prepare DPRs in co-ordination with Jal Sansthan for incorporating the additional units in the existing STPs in accordance with the assessment done by IIT Roorkee. Regarding the co-treatment, the issue of non-availability of the number of households dependent on septic tanks was pointed by MD, Jal Nigam. PD, SPMG suggested that initially the process of co-treatment may be executed in towns such as Rishikesh, Devprayag, Gangotri, and Badrinath where detailed HH survey has already been done.

The Committee directed, to expedite the implementation of various activities for Septage Management viz., notification of byelaws, registration of private vehicle operators and conducting household survey in all the Ganga towns by respective Septage Management Cell and apprise to Chairman, District Ganga Committees on regular basis. Further it was instructed to submit to SPMG the proposal of co-treatment facility requirements in the existing STPs at Dehradun and thereafter for Rishikesh and Haridwar.

(Action: UDD, DGCs ULBs, UPJN, UJS)

• **Use of sludge as manure:**

Chairman enquired about the status of sludge utilization as manure by the farmers. Uttarakhand Jal Sansthan apprised that the regular analysis of the sludge from STPs is being done by Jal Sansthan in Haridwar and Rishikesh.

PD, SPMG pointed out that sludge utilization has to be promoted for all the operational STPs and information regarding its analysis and utilization needs to be shared with SPMG for all the STPs on monthly basis. It was also pointed out that proper sludge management facility needs to be ensured in all the newly constructed STPs for which if any additional unit is required, it may be constructed.

Chairman directed UJS to devise suitable mechanism for sludge utilization in the hill towns also and provide complete figures of sludge collection and utilization in all Ganga towns to SPMG on monthly basis.

(Action: UJS)



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3. **Directions in relation to Municipal Solid Waste:**

Chairman enquired about the quantification of Town wise waste generation in Ganga towns and also status of legacy waste in Muni-Ki-Reti and Rishikesh areas.

Out of 15 Towns situated on the main stem of river Ganga, Solid Waste Management

- In Ganga towns, for jal/ screen cleaning, 136 sanitary staff and 17 vehicles are deputed and on average 19.24 Metric Ton (MT) MSW is being removed every day.
- Around 45.89% (729.15 MTPC is being treated out of total 1588.57 MTPD) municipal solid waste of all the ULBs of state and 55.80 % of Ganga Towns MSW is being treated every day.(MTPD- Metric Ton Per Day)
- In 15 Ganga towns, Door to Door collection is being done in all 196 wards and source segregation is reported in 60 wards.

Legacy Waste: Treatment and Disposal Progress:

- DPRs of Legacy waste of Roorkee, Haldwani, Srinagar, Dehradun, Haridwar, Kashipur and Rishikesh prepared total costing of Rs. 111.66 Cr.
- Bio remediation machine (as per success story of Navashahar, Punjab) funds has been released to 6 ULBs.

Chairman directed for proper quantification of all the waste generated, collected, segregated, processed and disposed in all the Ganga towns and has to be reviewed in the DGCs meetings. Further land transfer process for Rishikesh SWM site has to be expedited by UDD in Co-ordination with Forest Department keeping in view of the up-coming Kumbh.

(Action: District Magistrate UDD & ULBs)

4. **Directions Relations to Hotels, Ashrams and Dharmshalas:**

Chairman enquired about the status of the sewage treatment and disposal mechanism as per the inventory prepared for Hotels, Dharmshalas and Ashrams and their registration under consent management.

UEPPCB apprised to the Committee that the public notice in the newspaper has been issued in Dainik Jagran, on dated 16.11.2019 for compliance and to obtain consent from the board. 487 hotels have valid CCA in Dehradun & Haridwar region, Board has issued notice to 605 Hotel, 176 Dharmshalas, and 263 Ashrams in Haridwar & Dehradun region for obtaining CCA and to comply provision of Water Act, 1974.

Committee directed UEPPCB to organize camp on primacy in consultation with the District Administration in their respective jurisdiction for holding the conversation with the Hotelier, Dharmshalas and Ashrams to keep them under consent management within two weeks.

(Action: UEPPCB & District Administration)

5. **Directions in relation to Industries:**

Chairman enquired the status of laying down the conveyance system for connecting the left out units in Pantnagar and Haridwar areas and the industries operating without the consent from UEPPCB.





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SIDCUL apprised to the Committee that in Industrial Estate Haridwar, out of 531 Industries only 20 Industries are not connected with CETP and the work is under progress by Uttarakhand Payjal Nigam which is expected to be completed by May, 2020. In IIE Pantnagar, out of these 254 Industries 61 Industries have been connected to CETP by laying sewer line and for remaining 193 industries the work is already sanctioned by SIIDCUL in favor of Uttarakhand Payjal Nigam in October, 2019. The tendering process has begun. Due to single tender received, retenders are invited on 9th December, 2019. The expected time of completion is 01 year from the award of contract.

Further UEPPCB apprised that Out of 7080 nos. of industries, 5351 units have valid consolidated consent to operate and authorization (CCA), while 221 units are under consideration. Apart from that, 1824 unit has issued Show Cause Notice and 267 units has issued Closure directions for year 2018-2019 and 323 units has been issued Show Cause notices & 28 have been issued closure directions for year 2019-2020.

Committee directed SIDCUL to complete the process for laying the conveyance system in left out area at Haridwar and Rishikesh in an expeditious and time bound manner. UEPPCB to dispose of the 1824 and 267 pending notices within the two months.

(Action: SIDCUL, UKPJN, UEPPCB)

6. Directions in relation to flood plains and river bed encroachments:

Chairman enquired the status of flood plain zoning and its notifications where the survey and hydrological study work has been done and proceeding against the eviction case(s) as per law.

Irrigation Department apprised that for the final notifications, all the necessary documents will be prepared by the end of February, 2020 and draft notification will send to all the District authorities for their verification and thereafter final notification will be submitted by June, 2020. District Magistrate apprised that, evictions cases in Haridwar and Uttarkashi are in process of hearing and will be evicted at the earliest as per law.

Chairman directed to the Irrigation Department to accelerate the process for preparation of draft notification of flood plain zoning and further District Magistrate Haridwar and Uttarkashi to remove eviction cases at earliest as per law

(Action: District Administration, Irrigation)

7. Setting of Biodiversity parks and plantation along the embankment of river Ganga:

The chairman enquired about the plantation done and biodiversity parks developed along the bank of river Ganga.

CCF apprised that the 05 Ganga Vatika and Eco Parks have also been developed in Haridwar, Rishikesh, Uttarkashi, Kunaun (under Rajaji National Park), and Lachhiwala (Dehradun) with total area of 10.75 ha. 02 more Ganga Vatikas and plantation in 800 hectare is proposed during 2019-20. CCF informed that due to Chardham road project the road side planation is not possible until the completion of the road project.



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APCCF, Nodal for the NGT cases apprised that an impact assessment should also be simultaneously carried out to show the impact of forestry and plantation interventions done towards Ganga rejuvenation.

Chairman directed forest department to submit the photographs of all the plantation done along the bank of river Ganga to the SPMG and Committee. Further it was directed to explore the possibilities of plantation along the opposite bank of river Ganga along the road, so that there is visible impact of the plantation project.

The meeting was concluded by Vote of thanks to the Chairman of the Supervisory Committee.

(Anand Bardhan)
Chairman
Supervisory
Committee

Copy to-

1. P.S. to Chief Secretary, GoUK for kind information of Chief Secretary.
2. Principal Secretary, Forest & Environment, Uttarakhand Secretariat.
3. Principal Secretary, Irrigation Department, Uttarakhand.
4. Secretary, Health Department, Uttarakhand.
5. Secretary, Drinking Water and Sanitation, Uttarakhand.
6. Secretary, Urban Development Department, Uttarakhand.
7. Secretary, Tourism Department, Uttarakhand.
8. PS to Secretary, MoWR / RD &GR New Delhi.
9. PS to Secretary, Ministry of Environment & Forest New Delhi.
10. Managing Director, SIIDCUL Uttarakhand.
11. Dr.S.D. Singh, Additional Principal Chief Conservative of Forest / Nodal Officer for Honb'le NGT cases on behalf of Uttarakhand State.
12. Member Secretary, Uttarakhand Environment Protection and Pollution Control Board Dehradun.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudrapryag, Chamoli, Uttarkashi, Uttarakhand.
14. Managing Director, Uttarakhand Peyjal Nigam.
15. Engineer in Chief / HOD, Irrigation Department Uttarakhand.
16. Chief General Manager, Uttarakhand Jal Sansthan.
17. Director, Mining Department, Uttarakhand.
18. Chief Conservator of Forest, Namami Gange Uttarakhand.

Program Director

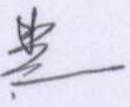
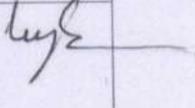
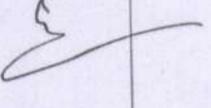
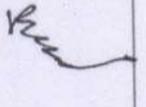
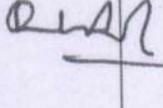
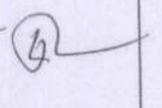
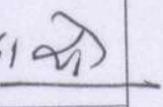
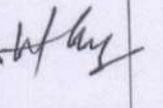
Attendance Sheet

Meeting of the Supervisory Committee (constituted as per the order of Hon'ble NGT in O.A. 10/2015 and 200/2014) under the Chairmanship of Principal Secretary, Forest and Environment, GoUK.

Date: - 05-02-2020

Time: - 11:30 AM

Venue: - Conference room, Chief Secretary Building, Ground floor, Secretariat, Dehradun

S. No.	Officer Name & Designation	Department Name	Email	Phone No.	Signature
1	Sh. Anand Basu Ran	Principal Secretary Forest & Environment GoUK			
2	Shr. Uday Raj Singh	Add. Secretary & Program Director Namam Change		9450166 444	
3	Dr S D Suijs	APECF / Nodal Officer Uttarakhand Green Issues	drsdcsingh1975 @gmail.com	9910035158 011-23238999	
4	BHUVAN CHANDRA CCF	Forest	ccf.mamunigupta @gmail.com	9458192131	
5	Bhajan Singh	Regal Nigam		7820723757	
6	Chandan Singh CEO	VEPRCB D.D	csranat05. @Yahoo.co.in	9412056733	
7	Subhash Chand Panwar AEE	VEPRCB D.D	spanwar.veprcb @ueg.in	9410393045	
8.	Ravi Pandey	SE. UDD	ravipandey1k @yahoo.com	9832256961	
9.	Merajuddin Ahmad	TE, G/12-SGR	merajuddin. ahmad @giz.de	96752- 05351	

10	Kamal Bhatt	SWM (E) UDD, Uttarakhand	sbmushbaniinfo@gmail.com	7535907912	Kul
11	Sushil Bhatt	A.E. CIIDCUL	sushilbhatt5@gmail.com	9412380142	B
12					
13	Neelima Garg	G.M (V-JS)		9411110575	A
14	Sanjeev Kr. Srivastava	SE, Irrigation Deptt.	SKSrivastavaide@gmail.com	7895530759	S
15	Anil Kumar	Joint Director Geology & Mining Dehra		8192802322	W
16	PURUSHOTTAM SINGH	DIRECTOR (D) UJVNLtd	Purushottam 50@rediffmail.com	9837274922	PS
17	Akshay Kumar	Environment Specialist	environment. spnguk@gmail.com	7055300932	AK-S
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Letter No. 285 /SPMG/Namami Gange/SGC

Dated: 03/06/2020

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Minutes of Meeting

Eighth Meeting of State Ganga Committee (SGC), Uttarakhand dated 20-05-2020

The Eighth meeting of Uttarakhand State Ganga Committee was held under the Chairmanship of Chief Secretary, Govt. of Uttarakhand on 20-05-2020 at Chief Secretary Meeting Hall, Uttarakhand Secretariat. The meeting was attended by Ex-officio members of SGC or their representatives, along with officials from concerned departments and executing agencies. The list of participants is annexed. At the outset, Program Director (PD), SPMG welcomed the Chairman, members of the committee and apprised the Committee of the constitution and mandate of State Ganga Committee along with decisions taken in the seventh meeting of SGC.

Agenda wise discussion was held and the decisions taken are as follows:

1. Agenda 1: Compliance of Decisions taken in seventh meeting of Uttarakhand State Ganga Committee:

The Committee was apprised of the decisions taken in the seventh meeting of SGC. Compliance report as per the decisions taken was presented and concerned departments informed about the progress.

The committee was apprised the status of House Service Connections (HSCs) in Devprayag, Tapovan, Gangotri and Badrinath towns. It was apprised that there are 609 HH as per NPP Devprayag records, out of which 380 can be connected in existing sewerage network. Position of remaining 229 HH are as follows : 112 HH- to be covered by Septage, 38 HH- By individual Pumping Connection, 14 HH – Shifting of toilet from rear to front of house, 36 HH- abandoned Buildings, 5 HH- don't have Toilets, 17 HH- Building not identified against NP List, and 7 HH – Connection not feasible. At Gangotri: 10 households have been identified to be covered through septage management and at Badrinath: 38 households are to be covered by septage management. Further it was apprised that for the septage management in these towns EOI was invited by SPMG in co-ordination with UKJN, UJS, UDD and GIZ for designing of specific Septage suction vehicles for collection and transportation of septage from the House Holds which cannot be connected to Sewerage Network. One proposal was received which has been reviewed by the Committee. Approx. cost of the vehicle is Rs. 47 lakh. UDD in cooperation with GIZ-SGR has prepared the RFP document for procurement of septage suction vehicles and O&M in the above three towns.

Secretary, Drinking Water & Sanitation, reiterated that RFP for septage suction vehicles is to be floated by the Urban Development Department (UDD) as UDD is the nodal department for Septage Management interventions.

Chief Secretary directed Urban Development Department, to expedite the process for floating the RFP, award the tender and allocate the funds for septage management in these towns so that objective of clean Ganga in a most efficient manner can be adhered in a time bound manner.

(Action: UKPJN & Urban Development Department)



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The Committee enquired the status of flood plain zoning done by the Irrigation Department. It was apprised that District Magistrates of Chamoli, Rudraprayag, Pauri Garhwal, Tehri Garhwal & Dehradun have submitted reports regarding initial notification of flood plain zoning to Secretary, Irrigation in Feb, 2020. Initial notifications will be issued within 15 days. From district Uttarkashi report regarding initial notification was submitted on 18.05.2020. Chief Secretary expressed his displeasure and directed to Irrigation department for issuance of Initial notification of flood plain zoning at the earliest. **(Action: Irrigation Department)**

2. **Agenda 2: Review of Namami Gange Projects:**

The component wise status of projects was briefed by Program Director, SPMG.

- a) **Forestry Intervention:** The Committee enquired about the quality check and survival of the plants and future interventions as proposed by the forest departments. It was apprised to the Committee that as per the DPR norms, 25% of the actual works carried out will have to be mandatorily monitored, the in house M&E Unit of Forest department has carried out the evaluation of the plantation done in 2017-18/18-19 under Namami Gange Project and reported these outcomes and based on the evaluation success ration in the year 2017-18 was 75.53%, 2018-19 was 75.24%and in the year 2019-20 it was 100%. Chief Secretary directed that records of plants along with proper monitoring and records of the plantations done and their survival must be maintained by Forest Department and public events and campaigns covering above themes should be regularly organised. **(Action: CCF Namami Gange)**
- b) **I&D and STP projects:** The Committee was apprised that total 21 projects have been sanctioned (19 projects are on the main stem of river Ganga and 2 projects are on tributaries of river Ganga) out of which 08 projects are ongoing and 13 projects are completed. Out of 08 ongoing projects, 01 projects will be completed by June 2019, 03 projects will be completed by July 2020, 03 projects will be completed by November 2020 and 01 project will be completed by March 2021. Apart from this, 61 drains were proposed to be intercepted and diverted under these 19 projects against which 51 drains have so far been intercepted, 05 drains will be intercepted by July, 2020, and remaining 05 will be intercepted by November, 2020. Further it was apprised that one project related to construction of 2 STPs at Joshimath of which 1 (1.08 MLD STP) has already been completed in June, 2019 and the work at other STP had to be stopped on account of sudden landslide. The STP site has now been relocated to a new site by purchasing private land and work was resumed, but in the meantime BRO has stopped the work stating that the STP site comes in the RoW of the existing road which will be upgraded in future course of time. After negotiation with BRO, land is now cleared and work needs to be started at the site. For that the consent from the concerned District Administration is needed for the migration and deployment of laborers.

Chief Secretary, enquired whether it is ensured that by creating this sewerage infrastructure, no untreated drain will be disposed off into river Ganga. It was apprised that above Nala tapping





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works has been done as per the conditional assessment done by the third party and after completion of work it will be ensured that no untreated sewage will out fall into river Ganga.

Dr. Santosh Rai, Special Invitee, SGC quizzed that whether a third party water quality monitoring is being done on regular basis for the capacities being created specifically for the toxic metals. It was apprised that STPs which have been constructed and upgraded are operational and are regular treated effluent quality analysis is being done not only by the O&M agency but also by the State Pollution Control Board from time to time.

Chief Secretary directed the concerned agencies to expedite the process and strictly adhere the timelines as set by the Hon'ble NGT for timely completion of ongoing interventions under the Liquid Waste Management. Further the concerned agencies to share the list of drains with District Authorities for taking appropriate actions for the identification of the drains whether it is tapped or untapped both in rural as well as urban areas. Chief Secretary, further directed to devise a robust plan through identification of all the necessary parameters for third party water quality monitoring on regular intervals and also share the reports with Special Invitees of the SGCs as well as with the concerned DMs so that proper balance can be maintained. In case any project is envisaged to be delayed beyond the timelines, it is directed to file the application to Hon'ble NGT well in time to seek extension in the circumstances nationwide lockdown to prevent 'COVID-19'. (Action: Concerned DMs, UKPJN, UJS, UEPPCB).

- c) **Ghat Cleaning works in Haridwar:** The Committee was apprised that an agreement on 19th June, 2019, under Namami Gange with M/S Aakanshi Enterprises for regular cleaning of 72 Ghat in Haridwar for 36 months contract period under guidance and supervision of Nagar Nigam Haridwar. It was apprised that dedicated Committee has been constituted for random inspection and constant monitoring of the ghats. CCTV cameras have also been installed on ghats for monitoring of cleaning works and GPS installed on Solid Waste collection vehicles. For verifying the attendance of cleaners, biometric attendance system installed in March, 2020. Further feedback register is being maintained and compliant redressal number has been issued. DM, Haridwar further informed that additionally multilevel teams have been deployed for constant monitoring of the ghats and as of now Rs 29.94 lacs fine has been imposed at Haridwar Nagar Nigam Level and Rs 15 lacs at SPMG level for the non-compliance of the services by the contractor for ghat cleaning works. Chief Secretary, directed to UDD, DM Haridwar and Nagar Nigam Haridwar to chalk out a monitoring mechanism by carrying out overall comprehensive study of cleanliness and prepare a Standard Operating Procedure (SOP) for the effective implementation of ghat cleaning works so that a clear cut message can be disseminated among the masses. (Action: UDD, DM Haridwar, MNA Haridwar)

3. **Agenda 3: Status of Solid Waste Management in 15 priority towns located along Ganga and continuous cleaning of municipal drains/nalas in these towns by Urban Development Department (UDD):** The Committee enquired about the status of status of Solid Waste



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No.

/SPMG/Namami Gange/

Dated: / / 2020

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Management and clearing of legacy waste dump sites in 15 priority towns located on the main stem of Ganga as per the last compliance affidavit submitted to the Hon'ble NGT. It was appraised that in the 15 towns, out of 196 wards, door to door collection is being done in 186 wards, source segregation is done in 96 wards, around 55.86% of Ganga towns MSW is being treated every day as of now.

For the treatment and disposal of legacy waste DPRs of Srinagar, Haridwar and Riskesh towns have been prepared and are at approval stage. Chief Secretary raised concern over the poor performance of Solid Waste Management in Rishikesh, Haridwar, Srinagar and Uttarakashi towns and directed to Director, UDD for devising a Monitoring mechanism for proper quantification of all the waste generated, collected, segregated, processed and disposed in all the Ganga towns and also fix the accountability of all the concerned authorities, so that clear cut information of Solid Waste Management about all the Ganga towns can be disseminated among the masses. SPMG will provide support as per requirement. DMs must also review these issues and the compliances made in their respective District Ganga Committee's meetings. (Action: SPMG, UDD, DMs).

4. **Agenda 4 and 5: Approval for amendment in the existing structure of SGC:** The Committee was appraised that as per the decision taken in the 4th meeting of the Empowered Task Force (ETF) on river Ganga held on 22nd July, 2019 at New Delhi, Additional Departments have to be included in the SGC as they also have specific roles towards adopting a holistic approach of Ganga rejuvenation. In this regard, proposal was sent to NMCG vide letter no 727/SPMG/Namami Gange/SGC dated 12.09.2019 and subsequently a reminder was also sent on dated 20.02.2020 for reconstitution of State Ganga Committee (SGC) of Uttarakhand which was notified vide Gazette Notification no. 1053 dated 17.04.2017. Reconstitution order is awaited. Chief secretary directed PD, SPMG to get in touch with NMCG and get the approval accorded at the earliest. (Action: SPMG)
5. **Agenda 6: Directions of Hon'ble NGT dt 18-12-2020 in O.A. 200/2014:** The committee was appraised of the directions given by Hon'ble NGT on 18-12-2020 in O.A. 200/2014. It was emphasized that timely completion of all projects relating to sewage treatment be ensured i.e. by 31.06.2020 in respect of ongoing projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default after 01.11.2019 compensation has to be deposited in terms of order dated 22.08.2019. CPCB may take necessary calculation within one month from today and raise demands with the Chief Secretaries of all the concerned States which may be compiled within one month from the date of such demand failing which accountability will be the Chief Secretaries personally. Further it was appraised that the next quarterly progress report needs to be submitted to the Hon'ble NGT on or before 05.06.2020. Chief Secretary directed to all the concerned departments to submit the relevant data from their

Address: 117, Indira Nagar, Dehradun
Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No.

/SPMG/Namami Gange/

Dated: / /2020

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concerned departments so that next quarterly progress report can be submitted well before the time. (Action: Concerned Departments).

6. Ongoing River Front development projects:

The Committee was apprised about the river front developments works. It was apprised that total 48 projects have been sanctioned by NMCG for river front developments, out of which 44 are completed and 04 are in tendering stage. For the 02 projects i.e. one at Badrinath and one at Gangotri, the SPMG has approached to the concerned District Administration for seeking the NOC, but the response is still awaited. Chief Secretary opined that since Irrigation department is the custodian of that particular land, as such the NOC must be granted from Irrigation department. Chief Secretary, directed, HOD Irrigation to issue the NOC to the executing agency at the earliest so that the work can be started on ground. (Action: Irrigation department)

7. Directions given by Hon'ble NGT dated 06.12.2019 regarding River Stretches Critically

Polluted:

The Committee was apprised of the directions given by Hon'ble NGT on 20-09-2019 in O.A. 673/2018 regarding critically polluted nine river stretches in Uttarakhand were identified based on the amount of their Priority I, II III & IV. It was apprised that the action plan of Priority I&II of the rivers was approved by the River Rejuvenation Committee held on 15.07.2019. The said action plan was approved in the meeting held on 16.07.2019 at CPCB. For Priority III&IV the action plan of rivers was submitted to CPCB, after reviewing the action plan, CPCB directed to submit revised action plan with specific timelines. Concerned departments are requested by SPCB to submit the specific timelines. In Continuation to Hon'ble NGT issued Order dated 06.12.2019 directions are as under-

- (i) Ensure 100% treatment of sewage at least in-situ remediation by 31.03.2020.
- (ii) Commencement of setting up of STPs and connecting all the drains and other sources of generation of sewage to the STPs must be ensured by 31.03.2020.
- (iii) Compensation liable on the local bodies and the concerned departments of the states/Uts.

In order to ensure the compliance as per the Hon'ble NGT directions, DPRs for in-situ remediation amounting to Rs 8.62 Cr have been submitted online to NMCG for approval. Further DPRs for setting up of STPs amounting to Rs 295.54 Cr have been submitted online to NMCG for approval. Chief Secretary directed to get the approval accorded at the earliest in pursuance with NMCG and start the in-situ bioremediation and setting up of STP work without any delay In view of expiration of the timelines fixed by Hon'ble NGT. It is directed to submit application to Hon'ble NGT to seek extension of timelines in view of the nationwide lockdown to prevent 'COVID-19'.

8. Chief Secretary took note of all the above mentioned points and following directions were given to all respective officials:

- All the District Magistrates/Chairman of the DGCs to convene regular meeting of the DGCs and review the various activities related to the cleaning of Ganga and furnish their report to

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Office : 0135- 2769932/2763436 : Fax no. 0135-2763434
e-mail: spmgngrba.utk01@gmail.com

(Contd.)



Office of the Program Director
State Program Management Group
Namami Gange
Dehradun, Uttarakhand

Letter No.

/SPMG/Namami Gange/

Dated: / /2020

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State Ganga Committee indicating the steps taken, proposed or suggested by the departments for prevention and abatement of the pollution of river Ganga (**Action: Respective DMs**)

- DM. Uttarakashi to expedite the process for land allotment for the solid waste management in Uttarakashi town (**Action: SPMG**)
- DM Haridwar personally intervene in the matter for seeking the approval of the proposal submitted for the Solid Waste Management in Haridwar town. (**Action: DM Haridwar**).

The meeting ended with a vote of thanks to the chair.

(Nitesh Kumar Jha)
Secretary, Drinking Water &
Sanitation, Govt. of Uttarakhand

1. Staff Officer to Chief Secretary, Government of Uttarakhand.
2. Principal Secretary, Environment & Forest, Government of Uttarakhand.
3. Principal Secretary, Rural Development, Government of Uttarakhand.
4. Secretary, Tourism, Government of Uttarakhand.
5. Secretary, Finance, Government of Uttarakhand.
6. Secretary, Urban Development, Government of Uttarakhand.
7. Secretary, Education, Government of Uttarakhand.
8. Secretary, Irrigation, Government of Uttarakhand.
9. Secretary, Department of Youth Affairs, Government of Uttarakhand.
10. Secretary, Horticulture Department, Government of Uttarakhand.
11. Secretary, Drinking Water & Sainitation, Government of Uttarakhand.
12. Chairman, Uttarakhand Environment Protection and Pollution Control Board.
13. District Magistrate, Dehradun, Haridwar, Tehri Garhwal, Pauri Garhwal, Rudraprayag, Chamoli, and Uttarkashi.
14. Dr. A.A. Kazmi, Professor, Indian Institute of Technology (IIT), Roorkee.
15. Dr. A.K. Lohani, Scientist 'G', National Institute of Hydrology (NIH), Roorkee.
16. Dr. Santosh Rai, Scientist 'D', Wadia Institute of Himalayan Geology (WIHG), Dehradun.
17. Dr. Anil Gautam, People Science Institute (PSI), Dehradun.
18. Dr. Vishal Singh, Centre of Ecological Development & Research (CEDAR), Dehradun.

(Uday Raj Singh)
Program Director, SPMG &
Member Convenor,
State Ganga Committee

Attendance Sheet

**Eighth Meeting of State Ganga Committee (SGC), under
the Chairmanship of Chief Secretary, Govt. of Uttarakhand**

Date: 20.05.2020

Time 10.00 AM

S.No.	Name	Designation	Phone No.	E-mail
1	Sh. Utpal Kumar Singh.	Chief Secretary, Govt. of Uttarakhand		
2				
3	Arvind Singh Hyanski	Secretary, DW		
4	Kapil Kall	APCCF / P.D. Namami Ganga (Foreign Involvement)	9411087184	
5	V.K. Suman	AS-UD	941112378	
6	S.K. Sharma	CGM, Ukd Jal Sansthan	941113816	
7	Bhajan Singh	MD. Pujal Nigam		
8	Dr. Santosh K. Rai	Scientist-E Wadia Inst. of Him. Geol. DEHRADUN	9410709402	
9	Lokesh Sharma	Dir (P), SIIBCOL	8171345075	
10	Mukesh Manan	E-in-c, Irrigation	9412027452	
11	Dr. Vishal Singh	Executive Director CEDAR	9412506263	
12	Sowjanya			
13	Chandan Singh	C.E.O., U.Pell (Govt. Bd)	9412056733	
14	AKSHAY kumar	Environment specialist (SPMG)	7055300932	
15				
16				
17				

WATER QUALITY ANALYSIS REPORT OF IN-SITU TREATMENT (BIOREMEDIATION) OF DRAINS BY TPI-UPES,

Feb. 2020

S.No	LOCATION		Average Out Flow water quality parameter at outlet				Average percent reduction in water quality parameters for the month based upon the weekly analysis reports				REMARKS As per NMCG monitoring protocol the bioremediation treatment standard may be fulfilled, beyond the trial periods if the water treated water quality is achieved as per the the prescribed outflow water quality parameter values OR if it meets the % outflow reduction value (whichever is lower)	
			pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)		
			As per NMCG monitoring protocol the Outflow water quality parameter at out let				As per NMCG monitoring protocol the percent reduction in loads of parameters at out let from the initial reading *					
			6.5-9.0	<=150 mg/L	<=30 mg/L	<=100 mg/L	6.5-9.0	70%	70%	70%		
1	SRINAGAR	L1	JR High school Nala	7.83	191.033	77.05	216.667	7.83	33.07	58.12	54.19	
		L2	Taulia Nala	8.03	194.213	84.79	318	8.03	14.33	58.64	2.45	
		L3	Tiwadhi Mola Drain	7.83	181.853	60.61	242.667	7.72	20.09	48.57	35.29	
2	RISHIKESH	L1	Chandreshwar Nagar					8.4	66.26	78.12	65.73	
		L2	Shamshan ghat	8.4	146.29	57.53	233	8.4	59.78	69.72	33.4	
		L3	Dhal Wala					8.25	36.71	69.56	22.33	
3	GOPESHWAR	L1	Baitrani Drain	7.8	142.88	71.44	154	7.75	17.08	-9.9	57.69	average percent reduction in water quality parameter= ((Initial average reading - Final average reading)/Initial average reading)*100
		L2	Kothiyalsan Drain	8	78.96	39.48	166	7.8	7.28	51.25	-22.05	
		L3	Pokhari Bend Drain (INLET 1)	7.1	69.23	29.655	200	6.55	33.97	65.11	61.68	
			Pokhari Bend Drain (INLET 2)	7.35	69.23	29.655	200	7.35	22.01	57.64	33.33	
4	RUDRAPRAYAG	L1	Belni Rudraprayag	7.8	76.93	33.47	198.5	7.9	76.22	85.57	67.02	
5	nandaprayag	L1	Nandaprayag nalla	8.03	139.61	46.54	491	7.85	61.78	72.214	34.53	

Meraj Ahmad GIZ-SGR
SPMGDr. N. A Siddiqui Head of HSE
and Civil Department of UPES.



ECON LABORATORY & CONSULTANCY

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TEST REPORT

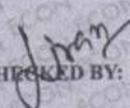
Name & Address of Client:		Report No:	TC550720000000351P
Office of Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Near-D.G.B.R. Camp, Ashutosh Nagar, Rishikesh.		Reporting Date:	21/03/2020
		Date of Sampling	17/03/2020
		Receipt Date:	17/03/2020
		Period of Testing:	18-21/03/2020
		Sample Collected By:	Lab. Rep.
		Sampling Type:	Grab
Sample Description:	Waste Water	Preservation	Refrigerated
Sampling Location:	Sant Seva Aashram Nala Inlet	Format No:	5.10-F-03
Sampling & Analysis Protocol	IS: 3025, APHA 22 nd Edition	Party Reference No:	01/Camp/Dated:16/03/2020
Sample Quantity	3 Ltr.	Parameter Required	As per work order

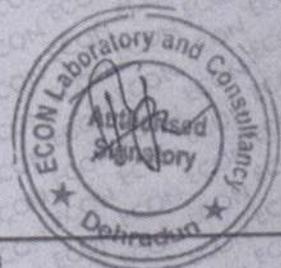
TEST RESULTS

S. No.	Parameters	Results	Unit	Protocol Used
1.	pH	7.05	-	APHA 22 nd Ed.2012 -4500 H'B
2.	COD	89.56	- mg/l	APHA 22 nd Ed.2012.5220B
3.	BOD (3 Days at 27 ^o C)	19.76	mg/l	IS-3025 (P-44) 1993,Reaffirmed 1999
4.	Total Suspended Solid	24.00	mg/l	APHA 22 nd Ed.2012 -2540 D
5.	Phosphorus as PO ₄	2.11	mg/l	APHA 22 nd Ed.
6.	Total Nitrogen	5.10	mg/l	IS:3025 (P-34)
7.	Ammonical Nitrogen	4.20	mg/l	IS:3025 (P-34)
8.*	Fecal Coliform	1.0×10 ³	MPN/100	IS:1622 1981 Reaff 2003

End of Report

*Parameters not covered under NABL scope.

CHECKED BY: 



- NOTE:**
1. The results listed refer only to the tested sample & applicable parameters
 2. Total liabilities of our lab will be restricted to the invoice amount only
 3. The sample will be destroyed after retention time unless otherwise specified
 4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law

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Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House

94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtrivttd@gmail.com, Website : www.dtrlab.org

LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-061119012
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 06.11.2019

Attention :
Name Of Site :
Sample Name :
Sample package & Quantity :
Sampling Location :
Date of Sampling :
Sampling Protocol :
Date of Sample Receipt :
Date of Analysis :
Date of Completion :

Mr. S.K.VARMA
Tehsil Nala Joshimath
Effluent Water Sample
Plastic Bottle & 5 Liters
Tehsil Nala Joshimath
05.11.2019
DTRL-SOP-QCC-160
06.11.2019
06.11.2019
12.11.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C		6.87	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	64.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	18.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	40.0	APHA 2540-D
5	Ammonical Nitrogen as N	mg/l	2.0	APHA 4500 NH ₃ -c
6	Total Kjeldhal Nitrogen as N	mg/l	3.24	APHA 4500 P-D
7	Total Phosphorus	mg/l	2.12	IS 1622:1981
8	Fecal Coliform	MPN/100ml	80.0	

Page 01 of 01

DATE OF COMPLETION



PERSON-IN-CHARGE

NOTE

- 1-Sample(s) not drawn by us unless otherwise stated.
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- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested.



Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

CERTIFICATE OF ANALYSIS

Govt. Approved Test House 94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332235415, 7060134448, E-mail : dtrlpvtltd@gmail.com, Website : www.dtrlab.org LICENCE No. : 1/UA/CTL/2019

Sample : Effluent Water Sample Report No : DTRLES-061119014
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 06.11.2019

Attention : Mr. S.K.VARMA
Name Of Site : Dronagiri Nala Joshimath
Sample Name : Effluent Water Sample
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : Dronagiri Nala Joshimath
Date of Sampling : 05.11.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 06.11.2019
Date of Analysis : 06.11.2019
Date of Completion : 12.11.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.91	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	76.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	20.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	30.0	APHA 2540 -D
5	Ammonical Nitrogen as 'N'	mg/l	2.20	APHA 4500 NH ₃ -C
6	Total Kjeldhal Nitrogen as 'N'	mg/l	3.61	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.61	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	80.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION



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Govt. Approved Test House
94, Shiv Ganga Industrial Estate, Lakeshwar, Bhagwanpur, Roorkee - 247661(UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtripltd@gmail.com, Website : www.dtrlab.org
LICENCE No. : 1/UA/CTL/2010

Sample : Effluent Water Sample Report No : DTRLES-061119013
Submitted by : Office Of Project Manager, Construction & Maintenance Unit (Ganga) Uttrakhand Peyjal Nigam Gopeshwar-246401 Your Ref. : 1644/S-1/21
Sample Qty. : 5 Liters
Date of Receipt : 06.11.2019

Attention : Mr. S.K.VARMA
Name Of Site : Komot Lodge Nala Joshimath
Sample Name : Effluent Water Sample
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : Komot Lodge Nala Joshimath
Date of Sampling : 05.11.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 06.11.2019
Date of Analysis : 06.11.2019
Date of Completion : 12.11.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	6.89	APHA 4500-H+B
2	Chemical Oxygen Demand	mg/l	72.0	APHA 5220-B
3	Bio Chemical Oxygen Demand	mg/l	22.0	APHA 5220-B&D
4	Total Suspended Solid	mg/l	42.0	APHA 2540-D
5	Ammonical Nitrogen as 'N'	mg/l	2.08	APHA 4500 NHI-C
6	Total Kjeldhal Nitrogen as 'N'	mg/l	3.14	APHA 4500 Norg-N
7	Total Phosphorus	mg/l	2.01	APHA 4500 P,D
8	Fecal Coliform	MPN/100ML	110.0	IS 1622:1981

Page 01 of 01

DATE OF COMPLETION


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- 5-Result given in report are related to sample tested.

From: GM Ganga UKPJN, Haridwar gmgangahw@gmail.com
Subject: Fwd: Bio-remediation Estimates Observation by SPMG
Date: 18 September 2019 at 1:23 PM
To: PM Ganga Haridwar pmcivildangahrd@gmail.com, PM Ganga Gopeshwar pmganga.gc@gmail.com

Project Manager
Ganga UKPJN
Haridwar
Gopeshwar

- 1- Refer trailing email from Mr Meraj regarding Bioremediation estimate submitted by you.
- 2- Please reply the queries of Mr Meraj and cc to this office.

Thanks
KK Rastogi
General Manager Ganga
UKPJN, Haridwar
gmgangahw@gmail.com

Begin forwarded message:

From: "Ahmad, Mersjuddin GiZ IN" <merajuddin.ahmad@giz.de>
Subject: RE: NMCG Bio-remediation Rates.pdf
Date: 18 September 2019 at 12:51:44 IST
To: "GM Ganga UKPJN, Haridwar" <gmgangahw@gmail.com>
Cc: Technical Advisor <ta.spmguk@gmail.com>, "spmangarba.utk01@gmail.com" <spmangarba.utk01@gmail.com>

Dear Sir,

Following are the observations for the additional Bio remediation proposals received by Jal Nigam-

1. Joshimath:

- The drains namely, 1. Tehsil drain, 2. Dronagiri drain and 3. Kamet Lodge drain have been clubbed together and proposed for bioremediation. Of these, Dronagiri and Kamet Lodge drains have BOD reported as 4 and 12 mg/l respectively. For such low BOD, bioremediation is not advisable as the treated effluent parameters as per the NMCG Monitoring Protocol for Bioremediation Projects is BOD <30mg/l
- The duration taken for bioremediation is 12 months. However, the timeline of completion of I&D/STP is given as March 2020. It is suggested to reduce the duration of the bioremediation project accordingly

2. Chamoli Gopeshwar:

- Water quality parameters of untreated wastewater flowing in the drains proposed for bioremediation is not mentioned. It needs to be provided.
- The timeline for completion of I&D/STP project in the proposal is mentioned as October 2019. As such, bioremediation may not be required. Further, even if this has to be considered for one month period as precautionary measure, the manpower has been estimated for 61 days while the dosing/bioremediation has been estimated for one month in the proposal.

3. Excess Flow at STP Jgajeetpur, Haridwar

- Water quality parameters of untreated wastewater flowing in the drains proposed for bioremediation is not mentioned. It needs to be provided

4. Bioremediation of existing Septic Tank

- Proposal not received.

It is therefore suggested to incorporate the above and send the revised proposals.

Thanks and regards,
Meraj Ahmad
Tech. Expert
GIZ Cell
SGR

From: GM Ganga UKPJN, Haridwar <gmgangahw@gmail.com>
Sent: 17 September 2019 15:52
To: Ahmad, Merajuddin GIZ IN <merajuddin.ahmad@giz.de>
Subject: Re: NMCG Bio-remediation Rates.pdf

Dear Mr Meraj

1- I am forwarding following Estimate one by one as file size is >25MB.

- 1- Gopeshwar - Rs 1.70 Lacs
- 2- Joshimath 43.68 Lacs
- 3-Badrinath (Bioremediation of Existing Septic Tank)- Rs. 0.81 lacs
- 4- Estimate of 40 mld untreated sewage has already been sent to SPMG copy of the same shall be sent to you again on by one.

KK Rastogi
General Manager Ganga
UKPJN, Haridwar
gmgangahw@gmail.com

On 17-Sep-2019, at 13:00, Ahmad, Merajuddin GIZ IN
<merajuddin.ahmad@giz.de> wrote:

Kind Attention:

Shri K K Rastogi
General Manager-Ganga
Uttarakhand Pey Jal Nigam

Dear Sir,

The links which are given in the trailing mail for the estimate of Bio-remediation of polluted drains at Chamoli Gopeshwar, Badrinath and Joshimath town, needs permission for opening and could not be accessed.

The bioremediation projects which I have received are-

Sl. No.	Name of Town	Name of Drain.	Cost (Rs in Lakhs)
1	Muni ki Reti Dhalwala	Chandreshwar Nala (consist of 3 drains Shamshan Ghat drain, Dhalwala drain Chandreshwar	62.29

		Drain)	
2	Srikot Gangnali	Taulia drain	
3	Srikote Gangnali	Junior High School drain	
4	Haridwar	Excess flow at STP, Jagjeetpur	136.51
5	Rudraprayg	Polluted drain at STP#6, Rudraprayag	1.1
Drains-04		Total	199.9

It is requested to send the DPR/estimates of polluted drains at Chamoli Gopeshwar, Badrinath and Joshimath town in PDF form so that these may be examined and incorporated in the above list and could be sent further as per discussions held with Technical Advisor, SPMG.

Thanks and regards,
 Merajuddin Ahmad
 Technical Expert
 GIZ Cell-Support to Ganga Rejuvenation
 SPMG Uttarakhand

From: PM Ganga Gopeshwar <pmganga.gc@gmail.com>
Sent: 16 September 2019 17:24
To: Ahmad, Merajuddin GIZ IN <merajuddin.ahmad@giz.de>
Cc: GM Ganga Haridwar UK <gmgangahw@gmail.com>
Subject: Fwd: NMCG Bio-remediation Rates.pdf

Sir
 Please find the estimates for bioremediation of galas at Joshimath, Gopeshwar and Badrinath town for your kind perusal please.

S.K Verma
 PM Ganga
 Gopeshwar

Begin forwarded message:

From: "GM Ganga UKPJN, Haridwar" <gmgangahw@gmail.com>
Subject: Fwd: NMCG Bio-remediation Rates.pdf
Date: 16 September 2019 at 5:17:24 PM IST
To: PM Ganga Gopeshwar <pmganga.gc@gmail.com>

PM Ganga Gopeshwar

Pl resend the 3 bioremediation estimate files to Meraj Sb and cc to me.

KK Rastogi
 General Manager Ganga



The Environmental People

Eco Protection Engineers Pvt. Ltd.

(An ISO 9001 : 2008 Certified Company)

TEST REPORT

Name & Address of Office:			
Office of Project Manager, Construction & Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Gopeshwar- 246401			
Location of Lab	1.0 MLD STP, Srinagar	Date of Sampling	14-05-2020
Sample Description	Nala Effluent Sample	Reporting Date	19-05-2020
Sample Location	Dronagiri Drain	Period of Testing	14-19/05/2020
Sample Quantity	3 Ltrs.	Parameters Required	As per Norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	7.86	-	APHA 23 rd Ed.2012-4500 H ⁺ B
2	COD	8.00	mg/l	APHA 23 rd Ed.2012-5220B
3	BOD	3.33	mg/l	IS:3025 (P-44) 1993, Reaffirmed 1999


Lab Incharge


Authorized Signatory





The Environmental People

Eco Protection Engineers Pvt. Ltd.

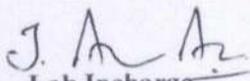
(An ISO 9001 : 2008 Certified Company)

TEST REPORT

Name & Address of Office:			
Office of Project Manager, Construction & Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Gopeshwar- 246401			
Location of Lab	1.0 MLD STP, Srinagar	Date of Sampling	14-05-2020
Sample Description	Nala Effluent Sample	Reporting Date	19-05-2020
Sample Location	Komet Lodge Drain	Period of Testing	14-19/05/2020
Sample Quantity	3 Ltrs.	Parameters Required	As per Norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	7.82	-	APHA 23 rd Ed.2012-4500 H ⁺ B
2	COD	16.0	mg/l	APHA 23 rd Ed.2012-5220B
3	BOD	10.0	mg/l	IS:3025 (P-44) 1993, Reaffirmed 1999


Lab Incharge





The Environmental People

Eco Protection Engineers Pvt. Ltd.

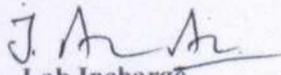
(An ISO 9001 : 2008 Certified Company)

TEST REPORT

Name & Address of Office:			
Office of Project Manager, Construction & Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Gopeshwar- 246401			
Location of Lab	1.0 MLD STP, Srinagar	Date of Sampling	14-05-2020
Sample Description	Nala Effluent Sample	Reporting Date	19-05-2020
Sample Location	Tehsil Drain	Period of Testing	14-19/05/2020
Sample Quantity	3 Ltrs.	Parameters Required	As per Norms of CB

TEST RESULTS

S.No	Parameters	Results	Units	Protocol Used
1	pH	7.60	-	APHA 23 rd Ed.2012-4500 H ⁺ B
2	COD	72.0	mg/l	APHA 23 rd Ed.2012-5220B
3	BOD	20.0	mg/l	IS:3025 (P-44) 1993, Reaffirmed 1999


Lab Incharge


Authorized Signatory

Summary of STPs's Test Reports

S.No.	Town	Location	Date of Sample	Inlet of STP								Outlet of STP							
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS) mg/l	Total Nitrogen (TN) mg/l	Chemical Oxygen Demand (COD) mg/l	Ammoniacal nitrogen mg/l (NH4-N)	Phosphate (PO4-P) mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) (5 10 mg/l)	Total Suspended Solid (TSS) (5 10 mg/l)	Total Nitrogen (TN) (5 10 mg/l)	Chemical Oxygen Demand (COD) (5 50 mg/l)	Ammoniacal nitrogen (NH4-N) (5 mg/l)	Phosphate (PO4-P) (5 2 mg/l)	Fecal Coliform, (100 MPN/ 100ml)
1	Nandprayag	100 KLD STP-1, Near Forest Nala	29-02-2020	7.47	59.62	42.00	3.87	196.60	3.19	7.43	1000.00	7.81	7.61	10.00	1.63	29.30	1.34	1.29	73.00
2		50 KLD STP-2, Near Sangam Nala	29-02-2020	7.37	54.30	36.00	5.21	157.83	4.29	4.36	754.00	7.54	7.90	5.00	1.44	36.87	1.19	1.45	89.00
3	Karanprayag	50 KLD STP-1, Near Police Chowki	29-02-2020	7.73	59.83	43.00	5.06	179.53	4.17	6.77	843.00	7.72	7.04	7.00	1.31	23.41	1.08	1.76	79.00
4		100 KLD STP-2, Near Purana Pul	29-02-2020	7.60	89.76	59.00	5.86	226.48	4.83	8.61	3000.00	7.55	7.18	3.00	1.44	27.85	1.19	0.97	70.00
5		50 KLD STP-3, Near Subhas Nagar	29-02-2020	7.56	59.80	45.00	5.94	190.71	4.89	6.74	791.00	7.71	7.50	9.00	1.69	26.43	1.39	1.84	79.00
6		100 KLD STP-5, Near Ward No. 1 & 3	29-02-2020	7.63	113.48	63.00	7.88	267.94	6.49	4.53	1000.00	7.43	7.60	8.00	0.95	21.39	0.78	1.29	73.00
7		75 KLD STP-1, Near Anoop Negi School	29-02-2020	7.76	63.47	34.00	3.99	156.38	3.29	3.44	1000.00	7.39	8.12	3.00	1.58	29.87	1.30	1.86	85.00
8	Rudraprayag	100 KLD STP-2, Near Rudra Complex	29-02-2020	7.45	63.39	41.00	7.85	167.43	6.47	7.63	2000.00	7.50	8.24	9.00	1.16	35.68	0.96	1.26	82.00
9		75 KLD STP-3, Near Bus Stand	29-02-2020	7.49	57.38	55.00	4.13	189.10	3.40	7.80	985.00	7.58	7.60	2.00	1.24	29.67	1.02	1.60	87.00
10		100 KLD STP-4, Near State Bank of India	29-02-2020	7.85	62.94	51.00	8.18	201.29	6.74	10.93	2000.00	7.63	7.15	6.00	2.23	24.39	1.84	1.80	76.00
11	Chamoli-Gopeshwar	125 KLD STP-5, Near Steel Bridge	29-02-2020	7.73	64.09	61.00	6.24	175.45	5.14	3.90	768.00	7.67	7.36	<1	0.81	22.48	0.67	0.96	54.00
12		760 KLD STP-1, Near Mahindra Show Room,	29-02-2020	7.34	58.82	60.00	7.26	184.02	5.98	7.83	1000.00	7.63	7.49	4.00	1.33	24.65	1.10	1.09	70.00

Summary of STPs's Test Reports

S.No.	Town	Location	Date of Sample	Inlet of STP										Outlet of STP						
				pH	Biological Oxygen Demand (BOD) mg/l	Total Suspended Solid (TSS) mg/l	Total Nitrogen (TN) mg/l	Chemical Oxygen Demand (COD) mg/l	Ammoniacal nitrogen mg/l	T. Phosphorus mg/l	Fecal Coliform, MPN/100ml	pH (6.5-9.0)	Biological Oxygen Demand (BOD) (< 10 mg/l)	Total Suspended Solid (TSS) (< 10 mg/l)	Total Nitrogen (TN) (< 10 mg/l)	Chemical Oxygen Demand (COD) (< 50 mg/l)	Ammoniacal nitrogen (NH4-N) (< 5 mg/l)	T. Phosphorus (< 2 mg/l)	Fecal Coliform, (100 MPN/ 100ml)	
1	Joshinath	1.08 MLD STP, Pehari	16-02-2020	7.32	48.00	132.00	11.40	168.00	5.20	6.40	900.00	7.41	7.00	7.60	4.80	36.00	2.60	0.80	80.00	
2			25-02-2020	7.14	62.00	121.00	9.24	149.00	4.21	4.80	1600.00	7.24	4.00	6.00	3.20	24.00	1.92	1.00	40.00	
3	Kirinagar	50 KLD STP	08-02-2020	7.62	87.51	41.00	4.73	209.75	3.90	9.02	2000.00	7.57	6.35	7.00	2.00	19.84	1.65	1.83	59.00	
3			27-02-2020	8.02	82.11	39.00	6.58	232.40	5.42	5.19	10000.00	7.14	8.12	3.00	1.27	24.02	1.05	1.54	40.00	
4			08-02-2020	7.49	94.03	39.00	9.96	237.58	8.20	7.31	4000.00	7.63	7.12	4.00	1.80	24.19	1.48	1.37	48.00	
4			27-02-2020	7.21	91.64	31.00	7.85	249.12	6.47	5.69	20000.00	7.24	6.74	7.00	1.35	21.23	1.11	1.29	55.00	
5	Srinagar	Upgradation of 10 KLD STP,	16-02-2020	7.28	52.00	104.00	10.80	156.00	6.80	6.40	1600.00	7.36	7.00	8.20	4.80	38.00	2.60	1.10	80.00	
6			25-02-2020	7.20	70.00	90.00	12.00	162.00	5.98	6.00	900.00	7.32	6.00	8.00	3.92	32.00	2.10	1.20	60.00	
7	Srinagar	1.0 MLD STP	16-02-2020	7.18	52.00	118.00	10.80	140.00	6.20	6.20	900.00	7.42	8.00	8.00	4.80	36.00	2.60	1.10	80.00	
8			25-02-2020	7.30	20.00	65.00	9.60	80.00	4.90	4.20	900.00	7.38	7.00	8.00	3.72	29.00	2.31	1.32	70.00	
9	Devprayag	75 KLD STP	16-02-2020	7.20	80.00	180.00	11.20	243.00	6.50	7.00	1600.00	7.46	6.00	8.00	4.20	38.00	2.10	1.10	70.00	
9			25-02-2020	7.32	80.00	126.00	13.40	289.00	5.20	6.80	1600.00	7.44	8.00	7.00	3.62	38.00	2.90	1.42	80.00	
10			16-02-2020	7.17	75.00	135.00	10.20	256.00	6.80	7.60	1600.00	7.32	7.00	8.20	4.60	40.00	3.20	1.20	70.00	
10			25-02-2020	7.36	86.00	140.00	12.40	292.00	6.20	7.20	1600.00	7.48	6.00	8.00	4.40	42.00	3.10	1.90	90.00	



Sample : Effluent Water Sample

Report No : DTRLES-100919003

Submitted by : Office Of Project Manager, Construction
& Maintenance Unit (Ganga) Utrakhand
Peyjal Nigam Rishikesh

Your Ref. : 09-09-2019

Sample Qty. : 2.5 Liters
Date of Receipt : 10.09.2019

Attention : Mr. Ravindra Singh
Name Of Site : Sant Seva Ashram Nala Water
Sample Name : Effluent Water
Sample package & Quantity : Plastic Bottle & 5 Liters
Sampling Location : Sant Seva Ashram Nala Swargashram Rishikesh
Date of Sampling : 10.09.2019
Sampling Protocol : DTRL-SOP-QCC-160
Date of Sample Receipt : 10.09.2019
Date of Analysis : 11.09.2019
Date of Completion : 16.09.2019

S. NO.	PARAMETERS	UNIT	TEST RESULT	TEST METHOD
1	pH at 25 °C	-	7.05	APHA 4500 H+B
2	Chemical Oxygen Demand	mg/l	56.0	APHA 5220 B
3	Bio Chemical Oxygen Demand	mg/l	14.0	IS-3025,P-44
4	Total Suspended Solid	mg/l	34.0	APHA 2540 D
5	Ammonical Nitrogen as 'N'	mg/l	3.24	APHA 4500 NH3
6	Total Kjeldhal Nitrogen as 'N'	mg/l	5.46	APHA 4500 N-B
7	Phosphate as PO4	mg/l	2.16	APHA 4500 P-B
8	Fecal Coliform	MPN/100ML	40.0	IS-1622

Head Office
Uttarakhand Environment Protection and Pollution Control Board
6 Vasant Vihar Phase-I, Dehradun
0135-2762256 (Off), 0135-2762258 (fax)
Web Site: <http://gov.ua.nic.in/ueppcb>

Public Notice

This is for information of Industries, Hotels/Restaurants, Urban Local bodies and other concerned that to a) establish or take any steps to establish any industry, operation or process, or any treatment and disposal system or an extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land or (b) bring into use any new or altered outlets for the discharge of sewage; or (c) begin to make any new discharge of sewage are required to obtain Consent to Establish and Consent to Operate under section 25 of Water (Prevention and Control of Pollution) Act, 1974. Similarly no person shall, without previous consent of the State Board establish or operate an industrial plant as per section 21 of Air (Prevention and Control of Pollution) Act, 1981.

All the concerned are therefore, required to ensure compliance of above sections of the Acts and not to discharge any effluent and/or emit any emission without requisite treatment and prior consent from the Board.

This is also to inform that all the effluent and/or sewage finally meet in to river Ganga directly or indirectly. The case regarding water quality of river Ganga is being taken up by Hon'ble Supreme Court of India under writ petition no. 3727 of 1985 in the matter of Shri M.C. Mehta and Union of India & Others.

All the concerned are hereby directed to make provision for control of Water and Air Pollution and apply to concerned Regional Office of this Board with a copy to this Office as per prescribed application form available at Board's web site. For any clarification contact may be made with Regional Officer of this Board (**E-115, Nehru Colony, Dehradun for Garhwal Region (0135-2668092)** and **Behind Hotel Saurabh, Awas Vikas Colony, Haldwani for Kumaon Region, 05946221532**). Failure to comply with the above, penal action will be initiated as per the provisions of the Act. Public at large is also requested to provide feed back on our website.

Member Secretary

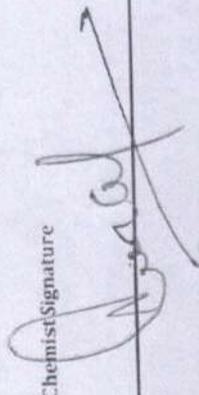
Date: 20-05-2020

JITF ESIPL CETP Sitarganj Ltd. Quality Report

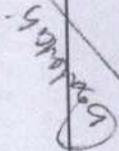
Unit Operation		Inlet Parameter		Primary Tube Settler Parameter	Secondary Clarifier Outlet Parameter	Final Outlet	
Parameter	Unit	As per CETP Design	Actual Received			Final Outlet Parameter as Per CPCB	Actual
pH		5.5-9.0	7.4	7.6	7.2	5.5-9.0	7.2
COD	PPM	1100	544	312	152	250	136
BOD Last 3 days result	PPM	550	168	146	20	30	18
TDS	PPM	2100	2090	2010	1910	2100	1900
TSS	PPM	1500	160	70	40	100	30
Ammonical Nitrogen	PPM	50	92.6	78.2	38.7	50	36.4

Note: 1. Inlet Ammonical Nitrogen value is higher than CETP design parameter. 2. Final Outlet BOD (30 mg/L) for discharge of Inland Surface water.

Chemist Signature



Site Incharge Signature



संख्या-843 / X-3-18-15(12)/2015

प्रेषक,

डा० रणबीर सिंह,
अपर मुख्य सचिव,
उत्तराखण्ड शासन।

Uttarakhand Env. Protection
& Pollution Control Board

सेवा में,

अध्यक्ष
उत्तराखण्ड पर्यावरण संरक्षण एवं
प्रदूषण नियंत्रण बोर्ड, देहरादून।

Diary No. 6534.....

Date... 28/11/18.....

वन एवं पर्यावरण अनुभाग-3

देहरादून: दिनांक- 12 नवम्बर, 2018

विषय:- गंगा नदी एवं उसकी सहायक नदियों में होटल/आश्रम/धर्मशाला द्वारा सीवेज
अथवा घरेलू उत्प्रवाह को निस्तारित किये जाने पर ₹5000/- प्रति दिन के
हिसाब से पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित किये
जाने के संबंध में

महोदय,

उपर्युक्त विषयक कृपया अपने पत्र संख्या-2182-338,UEPPCB/HO/Gen/183-
110(V)/2018, दिनांक 14 मई, 2018 का संदर्भ ग्रहण करने का कष्ट करें, जिसमें ऐसे
होटल/आश्रम/धर्मशाला, जिनके द्वारा सीवेज अथवा घरेलू उत्प्रवाह गंगा नदी एवं उसकी
सहायक नदियों में निस्तारित किया जा रहा है, पर ₹5000/- प्रति दिन के अनुसार
पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित किये जाने का प्रस्ताव किया
गया है।

2- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि मा० राष्ट्रीय हरित
प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-10 of 2015 (M.A. No. 27 of 2015,
M.A. No. 744 of 2015 & M.A. No. 1094 of 2015) And Original Application No. 200/2014
(C.W.P. No. 3727/1985) IN THE MATTER OF: Indian Council for Enviro-Legal Action,
5 Anand Lok, August Kranti Marg, New Delhi-49 Vs. National Ganga River Basin
Authority & Ors. And M.C. Mehta Vs. Union of India & Ors में मा० राष्ट्रीय हरित
प्राधिकरण, नई दिल्ली द्वारा दिनांक 10.12.2015 को पारित आदेश के अनुपालनार्थ जल
(प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (1974 का अधिनियम संख्याक 6) की
धारा 18 की उपधारा (1) के खण्ड (ख) में प्रदत्त शक्तियों के अनुक्रम में गंगा नदी एवं
उसकी सहायक नदियों में होटल/आश्रम/धर्मशाला द्वारा सीवेज अथवा घरेलू उत्प्रवाह को
निस्तारित किये जाने पर ऐसे होटल/आश्रम/धर्मशाला पर ₹5000/- प्रति दिन के
हिसाब से पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित किये जाने हेतु
आपको अधिकृत किया जाता है। कृपया तदनुसार प्रचलित नियमों के आलोक में अग्रेत्तर
आवश्यक कार्यवाही करने का कष्ट करें।

भवदीय,

12/11/18

(डा० रणबीर सिंह)
अपर मुख्य सचिव।

CEO (I)	CEO
CEO (Administration)	
Mr. D. S. Singh	
Mr. D. S. Singh	



**IMPORTANT
COURT MATTER**

सेवा में,
क्षेत्रीय अधिकारी,
उत्तराखण्ड पर्यावरण संरक्षण एवं
प्रदूषण नियंत्रण बोर्ड,
देहरादून/रूड़की/काशीपुर/हल्द्वानी।

विषय:- गंगा नदी एवं उसकी सहायक नदियों में होटल/आश्रम/धर्मशाला द्वारा सीवेज अथवा घरेलू उत्प्रावह को निस्तारित किये जाने पर रु 5000/-प्रति दिन के हिसाब से पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 एन.जी.टी. द्वारा मूल आवेदन संख्या-10/2015 एवं 200/2014 में निर्गत निर्देश दिनांक 10.12.2015 के अनुपालन में अपर मुख्य सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन के पत्र दिनांक 12.11.2018 का अवलोकन करने का कष्ट करें (छयाप्रति संलग्न)। मा0 एन.जी.टी. के आदेशों के क्रम में उत्तराखण्ड सरकार द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-18(1)(b) में प्रदत्त शक्तियों का प्रयोग करते हुये अध्यक्ष, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड को गंगा नदी एवं उसकी सहायक नदियों में होटल/आश्रम/धर्मशाला द्वारा सीवेज अथवा घरेलू उत्प्रावह को निस्तारित किये जाने पर ऐसे होटल/आश्रम/धर्मशाला पर रु 5000/-प्रति दिन के हिसाब से पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित किये जाने हेतु अधिकृत किया गया है तथा अग्रेतर कार्यवाही हेतु निर्देशित किया गया है। उपरोक्त आदेश के अनुपालन में आवश्यक कार्यवाही हेतु निम्नलिखित व्यवस्था लागू की जाती है -

1. होटल/आश्रम/धर्मशाला के निरीक्षण के समय निरीक्षणकर्ता Inspection Memo की एक प्रति होटल/आश्रम/धर्मशाला के उपस्थित प्रतिनिधि को प्राप्ति करायेगें।
2. उल्लंघन के मामलों में Inspection Memo में यह स्पष्ट रूप से अंकित किया जायेगा कि होटल/आश्रम/धर्मशाला पर पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) के रूप में रु5000/-प्रतिदिन के हिसाब से प्रत्यारोपित किया जाना है।
3. Inspection Memo में यह भी निर्देशित करना आवश्यक होगा कि होटल/आश्रम/धर्मशाला उल्लंघन के मामलों में आवश्यक सुधार कर क्षेत्रीय कार्यालय को अवगत करायेगें।
4. क्षेत्रीय कार्यालय प्राथमिकता के आधार पर होटल/आश्रम/धर्मशाला का निरीक्षण कर यह सत्यापित करेगें कि होटल/आश्रम/धर्मशाला द्वारा नियमानुसार सुधार कर लिया गया है तथा सीवेज अथवा घरेलू उत्प्रावह गंगा नदी एवं उसकी सहायक नदियों में निस्तारित नहीं किया जा रहा है।
5. तत्पश्चात् निरीक्षणकर्ता सम्बन्धित क्षेत्रीय अधिकारी के माध्यम से निरीक्षण आख्यायें, Inspection Memo की प्रति एवं उल्लंघन के दिवसों की गणना के साथ कुल प्रत्यारोपित किये जाने वाले पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) की राशि सहित आख्या यथाशीघ्र बोर्ड मुख्यालय को प्रेषित करेगें।
6. बोर्ड मुख्यालय में सम्बन्धित अधिकारी द्वारा प्राथमिकता के आधार पर पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) प्रत्यारोपित करने हेतु प्रकरण सदस्य सचिव के माध्यम से अध्यक्ष महोदय के अनुमोदन हेतु पत्रावली प्रस्तुत करेगें।

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कमश:-पृष्ठ संख्या-2

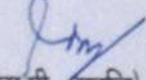
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7. अध्यक्ष महोदय के अनुमोदन के उपरान्त होटल/आश्रम/धर्मशाला को पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) जमा करने सम्बन्धी निर्देश निर्गत किये जायेंगे। जिसकी प्रति लेखा अनुभाग को भी प्रेषित की जायेगी। लेखानुभाग द्वारा पर्यावरणीय क्षतिपूर्ति (Environmental Compensation) के रूप में प्राप्त धनराशि का पृथक हैड में जमा कर रिकार्ड Maintain किया जायेगा।

समस्त क्षेत्रीय अधिकारियों को निर्देशित किया जाता है कि वे प्रत्येक माह कम से कम 25 होटल/आश्रम/धर्मशाला का निरीक्षण किया जाना सुनिश्चित करें। अवगत होवे कि मा० एन.जी.टी. के आदेशों की अनुपालन स्थिति का अनुश्रवण Executive Committee तथा Supervisory Committee द्वारा किया जाता है तथा अनुपालन स्थिति मा० एन.जी.टी. में दाखिल की जाती है।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

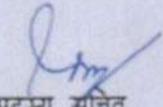

(एस.पी. सुबुद्धि)
सदस्य सचिव

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प्रतिलिपि :-

1. अध्यक्ष महोदय, यूईपीपीसीबी, देहरादून को अपर मुख्य सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन के पत्र संख्या-843/X-3-18-15(12)/2015 दिनांक 12.11.2018 के अनुपालन में सूचनार्थ प्रेषित।
2. सचिव, वन एवं पर्यावरण, उत्तराखण्ड शासन, देहरादून को शासनादेश संख्या-843/X-3-18-15(12)/2015 दिनांक 12.11.2018 के अनुपालन में सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी (तकनीक/वैज्ञानिक) / वैज्ञानिक अधिकारी, यूईपीपीसीबी, बोर्ड मुख्यालय, देहरादून को उपरोक्त के अनुपालनार्थ प्रेषित।

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सदस्य सचिव

21/11/18
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Naini Lake at Nainital (Water Intake Point), Nainital

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO3 (mg/L)	Total Dissolved Solids (mg/L)
Jan-20	7.72	1.6	6.0	430	7.0	6.2	260	25	174	138	312	298
Feb-20	7.76	1.6	7.0	460	12	8.0	180	24	172	136	308	277
Mar-20	7.47	2	6	390	15	6.8	226	23	186	158	344	274
Apr-20	7.32	1	4	340	19	8.6	144	16	152	130	282	212

Bheemtal Lake, Nainital, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO3 (mg/L)	Total Dissolved Solids (mg/L)
Jan-20	7.46	1.2	5.0	180	9.0	6.0	136	15	86	62	148	127
Feb-20	7.53	1.4	5.0	210	13	7.8	106	12	56	72	128	135
Mar-20	7.69	1.2	4	230	19	7.8	124	17	119	94	213	154
Apr-20	7.27	0.8	2	190	19	9.2	102	12	86	72	158	127

Gola River at Haldwani, (River Gola, Nainital), Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Alkalinity (mg/L)	Chloride (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO3 (mg/L)	Total Dissolved Solids (mg/L)
Jan-20	7.35	1.6	7.0	220	13	7.4	136	21	98	62	160	149
Feb-20	7.69	1.8	6.0	230	16	6.6	120	16	60	84	144	159
Mar-20	7.81	2	8	280	20	6.2	128	18	127	74	201	188
Apr-20	7.46	1.4	5	210	21	7.8	132	13	97	66	163	140

Kosi River at Kashipur Bajpur Road Bridge, Kashipur, US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.3	4.0	30	404	8.0	6.4	262
Feb-2020	7.46	4.0	25	430	30	5.9	259
Mar-20	8.3	3	20			6	
Apr-20	7.5	3.5	20			6.6	

Dhella River U/S at Kashipur Moradabad Road Bridge, (U/S Moradabad Road) US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.4	10	30	442	8.0	7.8	287
Feb-2020	7.66	15	35	520	30	4.6	248
Mar-20	8.4	4	30			5.8	
Apr-20	7.5	4	16			6.6	

Dhella River D/S at Thakurdwara, Aliganj Road, US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.3	14	60	541	8.0	3.4	352
Feb-2020	7.18	14	66	510	30	0.30	389
Mar-20	7.9	26	150			0.4	
Apr-20	7.1	20	100			2	

Bhella River U/S Kashipur, (U/S Ramnagar Road), US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.3	4.0	30	290	8.0	8.4	188
Feb-2020	7.41	5.0	40	330	31	6.0	177
Mar-20	8.1	4.6	40			3.2	
Apr-20	7.2	3	8			7	

Bhella River at Lohia Bridge D/S Kashipur (D/S Lohiya Bridge), US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.6	22	70	576	8.0	1.6	374
Feb-2020	7.5	24	80	580	30	4.0	335
Mar-20	7.3	28	160			0.2	
Apr-20	6.6	22	140			0.6	

Pilakhar River at Bilaspur, Rampur, US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.5	6.0	60	420	10	7.2	226
Feb-2020	7.4	8.0	70	430	30	6.6	293
Mar-20	7.6	7	36			5.6	
Apr-20	7.4	4	24			6.2	

Nanduar River U/S Sitarganj Industrial Area, (Nandour U/S Sitarganj), US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.3	8.0	20	209	10	6.2	146
Feb-2020	7.78	9.0	28	310	29	6.6	111
Mar-20							
Apr-20							

Nanduar River D/S Sitarganj Industrial Area, (Nandour D/S Sitarganj), US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.6	10	40	520	10	4.2	238
Feb-2020	7.66	8.0	30	440	29	5.2	227
Mar-20	8.9	12	50			4	
Apr-20	7.6	10	44			4.7	

Kichha River at Kichha, (River Kichha (U/S Nagarbhalla, Kashipur), US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.2	6.6	80	565	10	3.4	328
Feb-2020	7.44	7.0	50	530	30	2.4	321
Mar-20	8.8	8	40			2.6	
Apr-20	7.4	6	28			4	

Kalyani River at U/S Pantnagar Industrial Area, US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.2	5.2	10	486	10	6.8	257
Feb-2020	7.54	8.0	25	540	30	4.4	248
Mar-20	7.9	6.8	60			2.8	
Apr-20	7.4	3	18			8	

Kalyani River at D/S Pantnagar Industrial Area, US Nagar

Month	pH	BOD (mg/L)	COD (mg/L)	Conductivity (umhos/cm)	Temp (°C)	DO (mg/L)	Total Dissolved Solids (mg/L)
Jan-2020	7.3	16	40	562	10	1.4	298
Feb-2020	7.16	20	40	580	30	1.6	304
Mar-20	7.9	6.8	60			2.8	
Apr-20	7.5	5.2	36			3.7	

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River Ganga D/S Bishanpur Kundi, Haridwar, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.6	<1	6	17	9.8	110	15	48	24	72	119	40	90
Feb-20	8.1	1	6	18	9.6	90	10	73	42	115	98	50	110
Mar-20	7.53	1	6	19	9.8	82	15	52	40	92	111	40	70
Apr-20	7.7	1	6	19	10	80	10	68	28	96	75	40	90

River Ganga D/S Lakkarghat O P, Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	8.12	1	6	17	10.4	82	9	42	30	72	140	34	80
Feb-20	8.46	1	6	17	10	90	15	70	42	112	247	34	40
Mar-20	7.33	1	6	20	8.6	96	15.5	72	38	110	270	26	40
Apr-20	7.5	1	4	19	9	115	10	60	22	82	227	26	40

River Ganga D/S Swargaashram-1, Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.81	<1	4	16	10	66	12	48	26	74	144	40	110
Feb-20	8.2	<1	4	17	9.8	55	13	62	20	82	62	30	50
Mar-20	7.58	<1	4	19	9.8	70	8.5	70	20	90	78	22	40
Apr-20	7.6	0.8	4	19	9.6	70	6.5	40	23	63	87	27	40

River Alaknanda A/C Mandakini at Rudrapryag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.85	<1	4	16	10	62	5	40	32	72	62	<2	<2

River Mandakini B/C Alaknanda at Rudrapryag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.8	<1	4	16	10.6	66	5	44	30	74	66	<2	<2

River Alaknanda B/C Mandakini at Rudrapryag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.84	<1	4	16	10.8	68	5	40	36	76	70	<2	<2

River Alaknanda A/C Bhagirathi at Devprayag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.84	<1	4	16	10.8	64	5	46	30	76	66	<2	<2

River Alaknanda B/C to Bhagirathi at Devprayag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.9	<1	4	19	10.6	66	5	46	32	78	72	<2	<2
Apr-20	7.9	0.6	4	18	10.4	71	6	44	20	64	65	<2	<2

River Bhagirathi B/C with Alaknanda at Devprayag, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.82	<1	4	17	10.4	64	5	40	32	72	60	<2	<2
Apr-20	7.5	0.4	4	18	10.2	63	5	42	28	70	50	<2	<2

POCO

Doc. No.

River Ganga after confluence of River Song near Satyanarayan Temple D/S Raiwala, Dehradun

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.8	1	4	17	10.2	84	8	44	32	76	120	30	90
Feb-20	8.44	1	6	17	10	85	12	68	46	114	236	40	90
Mar-20	7.94	1.2	6	20	10.8	100	9	85	51	136	279	30	80
Apr-20	8.2	1.2	3	20	10.6	110	10	60	22	82	236	40	80

River Ganga at Rishikesh U/S Lakshmanjhula, Swargashram U/S of Rishikesh

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.72	<1	4	16	11	70	9	48	30	78	79	8	40
Feb-20	7.72	<1	4	17	10.8	62	13	60	28	88	62	12	40
Mar-20	7.7	<1	4	19	11.6	71	6.5	53	30	83	84	17	30
Apr-20	7.8	0.6	4	19	10.6	60	7.5	45	25	70	55	12	30

Ganga at D/S of Rishikesh, Near Pashulok, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.66	<1	4	17	10.6	62	8	40	24	64	74	26	50
Feb-20	8.0	<1	4	17	10.4	65	9	56	28	84	74	30	50
Mar-20	7.50	<1	4	19	10.4	60	10	48	22	70	75	26	40
Apr-20	7.5	0.8	4	19	9.8	45	6.5	30	20	50	80	17	40

River Yamuna at U/S of Lakhwar Dam, Dehradun, (River Yamuna U/s Lakhwar Dam), Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	8.46	<1	4	16	10.8	108	8	80	20	100	94	<2	<2
Apr-20	7.7	0.8	4	18	10	70	8	60	20	80	94	9	30

River Yamuna at U/S Dakpathar, Dehradun

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	8.21	1	6	17	10.2	72	11	52	48	100	68	17	60
Apr-20	8.63	1	6	19	9	50	12.5	40	14	54	72	26	40

POCO SHOT ON 05-04-2020

River Ganga D/s at Harki Pauri Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.7	<1	4	17	10	94	8	72	40	112	122	27	50
Feb-20	8.0	<1	4	18	10.2	70	9	56	36	92	71	30	70
Mar-20	7.54	<1	4	19	9.8	80	8.5	40	30	70	105	26	60
Apr-20	7.6	0.6	4	19	10.2	60	10	54	18	72	63	26	50

Upper Ganga Canal D/s Harki Pauri, (Harki Pauri Haridwar at Rishikul Bridge), Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	8	<1	4	17	10.8	95	9	52	26	78	115	36	60
Feb-20	7.6	<1	4	18	10.2	75	9	60	40	100	100	34	80
Mar-20	7.13	<1	4	19	9.8	76	6	76	28	104	96	30	50
Apr-20	7.7	0.8	4	19	9.8	74	10	64	36	100	64	30	60

Upper Ganga Canal D/S Roorkee, Haridwar, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.8	1	4	17	10.4	89	8	42	24	66	108	34	90
Feb-20	7.6	1	6	18	9.8	75	8	60	32	92	91	40	110
Mar-20	6.65	1	6	20	10	86	9	64	34	98	113	40	80
Apr-20	7.4	1.2	6	20	9.4	75	10	60	32	92	78	40	80

Ganga Canal at Dam Koti, Haridwar (Upper River Ganga Canal at Harki Pauri)

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.8	<1	4	16	11.4	81	8	54	28	82	94	26	40
Feb-20	7.6	<1	4	18	10.8	68	8	58	40	98	82	26	50
Mar-20	6.82	<1	4	19	10.4	72	9	58	38	96	99	34	50
Apr-20	7.4	6.6	4	19	9.8	75	6.5	70	20	90	69	30	50

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116-0
Mar-20
Apr-20

Ganga at Haridwar U/S Bindhughat, Dudhiyavan, Haridwar, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.7	1	6	17	10.8	100	9	50	42	92	126	30	90
Feb-20	7.5	<1	4	18	10	84	9	56	34	90	113	40	110
Mar-20	7.65	1	6	20	9.6	80	10	64	26	90	102	40	90
Apr-20	7.8	1	6	20	9.8	70	10	70	24	94	78	40	90

Ganga at Haridwar D/S Balakumari Mandir, Ajeetpur, Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.1	1	6	17	9.6	162	15	80	48	128	193	60	110
Feb-20	7.26	1	6	18	9.4	93	10	60	28	88	106	70	140
Mar-20	7.64	1.2	6	19	9.6	94	15	64	46	110	139	60	110
Apr-20	7.7	1	6	20	10	90	12	84	26	110	74	60	90

Ganga Canal at Lal Ta Rao Bridge, Haridwar (Upper Ganga Canal), Haridwar

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	7.6	<1	4	17	10.6	86	8	80	44	124	93	17	40
Feb-20	7.9	<1	4	18	10.4	65	9	60	30	90	74	30	70
Mar-20	7.44	<1	4	19	9.8	60	6.5	58	24	82	100	40	60
Apr-20	7.9	0.8	4	19	9.2	72	6	52	32	84	68	30	50

Suswa River at Mothrawala, (Suswa (D/S) Mathurawala), Dehradun, Uttarakhand

Month	pH	BOD (mg/L)	COD (mg/L)	Temp (°C)	DO (mg/L)	Alkalinity as CaCO ₃ (mg/L)	Chlorides (mg/L)	Calcium as Ca (mg/L)	Magnesium as Mg (mg/L)	Hardness as CaCO ₃ (mg/L)	Total Dissolved Solids (mg/L)	Fecal Coliform (MPN/100 mL)	Total Coliform (MPN/100 mL)
Jan-20	8.1	26	104	17	4.2	240	25	180	120	300	380	>1600	>1600
Feb-20	8.34	28	112	18	4.0	260	30	210	150	360	368	>1600	>1600
Mar-20	8.11	26	94	20	3.6	270	32	220	120	340	376	>1600	>1600
Apr-20	8.05	34	132	19	3	330	40	220	150	370	254	>1600	>1600

Effluent Characteristics Report of STP

Name of the Sewage Treatment Plant (With Capacity)	Sampling Point													
	Inlet of STP						Outlet of STP						Fecal Coliform	Sampling Date
	pH	BOD	TSS	TDS	pH	BOD	TSS	TDS	pH	BOD	TSS	TDS		
3.5 MLD STP at Tapovan Rishikesh	6.96	165	170	640	7.45	9.2	32	667	30	11-03-2020				
3 MLD STP at Swargashram Rishikesh	6.73	160	168	302	7.58	8.0	12	281	22	11-03-2020				
6 MLD Oxidation Pond at Lakkarghat Rishikesh	7.23	170	165	385	7.19	32	66	413	≥1600	11-03-2020				
5 MLD STP at Chorpani, Muni ki Reti, Dhalwala, Rishikesh	7.0	165	172	567	7.9	14	42	478	350	11-03-2020				
20 MLD STP at Motharawala-I Dehradun	7.36	165	174	529	8.01	10	28	462	70	05-03-2020				
20 MLD STP at Motharawala-II Dehradun	6.85	160	168	685	7.76	12	36	481	60	05-03-2020				
68 MLD STP at Kargi Dehradun	9.49	160	167	495	7.92	9.6	18	536	60	05-03-2020				
0.42 MLD STP at Vijay Colony Dehradun	7.14	170	174	637	7.50	24	47	565	500	05-03-2020				
0.72 MLD STP Salawala Dehradun	7.33	165	168	656	7.61	22	45	601	500	05-03-2020				
5 MLD STP at Bhagirathi Puram, Tehri	6.92	165	172	416	7.58	12	28	320	280	18-03-2020				
27 MLD STP at Jagjeetpur Haridwar	6.82	165	168	446	7.47	9.6	24	345	90	05-03-2020				
18 MLD STP at Jagjeetpur Haridwar	6.88	160	165	452	7.5	8.8	18	331	40	05-03-2020				
18 MLD STP at Sarai Haridwar	6.82	170	166	428	7.3	9.2	18	416	34	05-03-2020				
14 MLD STP at Sarai Haridwar	6.75	165	168	460	7.97	14	42	489	220	05-03-2020				
68 MLD STP at Jagjeetpur Haridwar	6.8	170	172	470	7.22	12	28	353	170	05-03-2020				

New Effluent Discharged Standards for Sewage Treatment Plant as notified under E(P) Rules, 1986 (G.S.R. 1265 E dated 13 October, 2017)

Industry	Parameters	Value
Sewage Treatment Plant	pH	6.5-9.0
	BOD	30
	TSS	<100

Effluent Characteristics Report of STP

S.N	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point											
		Inlet of STP					Outlet of STP					Fecal Coliform	Sampling Date
		pH	BOD	TSS	TDS	pH	BOD	TSS	TDS				
1	0.075 MLD STP at Devprayag	7.3	160	152	458	7.2	22	44	327	500		26-04-2020	
2	0.150 MLD MLD STP at Devprayag	7.32	155	154	348	7.21	24	47	282	500		26-04-2020	
3	1.4 MLD STP at Devprayag	6.85	170	166	418	7.32	10	18	191	80		28-04-2020	
4	3.5 MLD STP at Tapovan Rishikesh	7.3	185	162	544	7.8	9.2	28	390	30		28-04-2020	
5	3 MLD STP at Swargashram Rishikesh	7.0	170	140	191	7.5	8.8	14	154	34		28-04-2020	
6	3 MLD STP at Swargashram Rishikesh	6.27	180	168	339	7.6	34	62	354	21600		28-04-2020	
7	6 MLD Oxidation Pond at Lakkarghat Rishikesh	7.3	185	164	453	7.5	10.8	36	327	220		30-04-2020	
8	5 MLD STP at Chorpani, Muni Ki Reti, Dhalwala, Rishikesh	7.58	165	156	309	7.7	8.0	15	267	70		30-04-2020	
9	20 MLD STP at Motharawala-I Dehradun	7.6	170	166	380	7.49	9.2	22	252	50		30-04-2020	
10	20 MLD STP at Motharawala-II Dehradun	7.52	170	164	407	7.6	8.0	18	325	40		30-04-2020	
11	68 MLD STP at Kargi Dehradun	7.44	175	158	304	7.59	22	40	246	500		30-04-2020	
12	0.42 MLD STP at Vijay Colony Dehradun	7.37	170	166	321	7.54	20	42	287	500		30-04-2020	

New Effluent Discharged Standards for Sewage Treatment Plant as notified under EIP) Rules, 1986 (G.S.R. 1265 E dated 13 October, 2017)

Industry	Parameters	Value
Sewage Treatment Plant	pH	6.5-9.0
	BOD	30
	TSS	<100
	Fecal Coliform(MPN/100ml)	<1000

ठोस अपशिष्ट प्रबन्धन नियम, 2016 के अनुपालन में नगरीय लीगैसी वेस्ट के प्रसंस्करण एवं निस्तारण के सम्बन्ध में सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 06-02-2020 को अपराह्न 5.00 बजे आहूत बैठक का कार्यवृत्त :-

उक्त बैठक में निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया :-

- 1- श्री चन्द्रेश कुमार, अपर सचिव/कार्यक्रम निदेशक, यू0यू0एस0डी0ए0, उत्तराखण्ड।
- 2- श्री विनय शंकर पाण्डेय, नगर आयुक्त, नगर निगम, देहरादून।
- 3- श्री विनोद कुमार सुमन, अपर सचिव/निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड।
- 4- श्री नरेन्द्र कुमार क्वीरियाल, नगर आयुक्त, नगर निगम, ऋषिकेश।
- 5- श्रीमती नूपुर वर्मा, नगर आयुक्त, नगर निगम, रुड़की।
- 6- डॉ0 कैलाश चन्द्र जोशी, मुख्य नगर स्वास्थ्य अधिकारी, नगर निगम, देहरादून।
- 7- श्री नीरज जोशी, उप निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड।
- 8- श्री विनय मिश्रा, उप कार्यक्रम निदेशक, यू0यू0एस0डी0ए0, उत्तराखण्ड।
- 9- श्री रवि पाण्डेय, अधीक्षण अभियन्ता, शहरी विकास निदेशालय, उत्तराखण्ड।
- 10- श्री उत्तम सिंह नेगी, सहायक नगर आयुक्त, नगर निगम, हरिद्वार।
- 11- श्री चन्द्रकान्त भट्ट, सहायक नगर आयुक्त, नगर निगम, देहरादून।
- 12- श्री आनन्द सिंह मिश्रवाण, सहायक अभियन्ता, नगर निगम, ऋषिकेश।
- 13- श्री रमेश सिंह रावत, कर अधीक्षक, नगर निगम, ऋषिकेश।
- 14- श्री शशि पंवार, सफाई निरीक्षक, नगर पालिका परिषद, श्रीनगर।
- 15- श्री रवि शंकर बिष्ट, राज्य मिशन मैनेजर, स्वच्छ भारत मिशन (शहरी)।
- 16- श्री कमल भट्ट, ठोस अपशिष्ट प्रबंधन एवं आई0ई0सी0 विशेषज्ञ स्वच्छ भारत मिशन (शहरी)।
- 17- श्री सचिन नगरकर, तकनीकी विशेषज्ञ, टाटा कंसल्टेंसी इंजीनियरिंग।

सर्वप्रथम बैठक में प्रतिभाग कर रहे सभी अधिकारियों का निदेशक, शहरी विकास निदेशालय द्वारा स्वागत किया गया। अधीक्षण अभियन्ता, शहरी विकास निदेशालय द्वारा लीगैसी वेस्ट के प्रसंस्करण एवं निस्तारण के सम्बन्ध में एक प्रस्तुतीकरण प्रस्तुत किया गया। अवगत कराया गया कि शहरी विकास निदेशालय के अनुरोध पर यू0यू0एस0डी0ए0 के निर्देशों के क्रम में डी0एस0सी0-1/टी0सी0ई0, यू0यू0एस0डी0ए0 के द्वारा नगर निगम, रुड़की, हल्द्वानी, देहरादून, हरिद्वार, काशीपुर, ऋषिकेश एवं नगर पालिका परिषद, श्रीनगर के लीगैसी वेस्ट प्रसंस्करण एवं निस्तारण हेतु कुल धनराशि रु0 109.74 करोड की डी0पी0आर0 तैयार कर निदेशालय को प्रस्तुत की गई, जिसे स्वीकृति हेतु शासन को प्रेषित किया गया है। लीगैसी वेस्ट/ठोस अपशिष्ट के पुराने डम्प साईट के सम्बन्ध में निम्नानुसार विचार-विमर्श कर निर्णय लिये गये :-

- 1- लीगैसी वेस्ट/डम्प साइट, सहस्रधारा रोड़, देहरादून के कैरेटराइजेशन का विवरण प्रस्तुत किया गया, जिसके अनुसार डी कम्पोस्ट/इनर्ट वेस्ट लगभग 48.24 प्रतिशत तथा सैन्ड/सिल्ट/स्टोन/ब्रिक्स 4.42 प्रतिशत हैं। निदेशक, शहरी विकास निदेशालय द्वारा लीगैसी वेस्ट के निस्तारण के सम्बन्ध में कहा गया

कि इस प्रकार की तकनीक का उपयोग किया जाना चाहिए जिससे कि कम से कम लागत में उक्त कार्य को सम्पन्न कराया जा सके।

2- निदेशालय स्तर से पूर्व में लीगैसी वेस्ट के निस्तारण एवं प्रसंस्करण के सम्बन्ध में ई0ओ0आई0/अभिरुचि की अभिव्यक्ति आमंत्रित की गयी थी, जिसके क्रम में 13 विभिन्न फर्मों द्वारा इससे सम्बन्धित अभिलेख व विवरण प्रस्तुत किये गये हैं। इस सम्बन्ध में प्रस्तुतीकरण के अन्तर्गत अवगत कराया गया कि 13 में 07 फर्मों के स्तर पर ही लीगैसी वेस्ट के निस्तारण के सम्बन्ध में वर्तमान तक अनुभव प्राप्त है तथा उनके द्वारा देश के विभिन्न नगरों में विभिन्न स्तरों पर बायो माइनिंग/लीगैसी वेस्ट निस्तारण के सम्बन्ध में कार्यवाही की गयी है। किसी भी फर्म द्वारा यह कार्य किस प्रकार, किस अनुबन्ध के माध्यम से, किस दर पर किया गया है, से सम्बन्धित कोई विवरण उपलब्ध नहीं कराया गया है।

3- निदेशालय स्तर से एक समिति गठित कर इन्दौर व नागपुर नगरों में लीगैसी वेस्ट के निस्तारण के सम्बन्ध में स्थलीय निरीक्षण किया गया, समिति के अन्तर्गत नगर निगम, ऋषिकेश, नगर निगम, देहरादून, शहरी विकास विभाग, उत्तराखण्ड शासन तथा शहरी विकास निदेशालय के अधिकारी सम्मिलित थे। समिति द्वारा दी गयी रिपोर्ट के क्रम में बैठक के अन्तर्गत विवरण प्रस्तुत किया गया। अवगत कराया गया कि नगर निगम, इन्दौर द्वारा (नेट पर उपलब्ध विवरण के अनुसार) 13 लाख मीट्रिक टन लीगैसी वेस्ट का निस्तारण रु0 10.00 करोड़ में लगभग एक वर्ष में पूर्ण किया गया, जिसके अनुसार प्रति मीट्रिक टन लागत रु0 76.92 आंकलित होती है। इन्दौर से प्राप्त विवरण के अनुसार लीगैसी वेस्ट के पृथक्कीकरण हेतु ट्रामिल व कनवेयर बेल्ट किराये पर ली गयी जबकि जे0सी0बी0, डम्पर, ट्रक, मजदूर मद पर व्यय नगर निगम, इन्दौर द्वारा वहन किया गया। स्थल का फोटोग्राफ प्रस्तुत किया गया, जिसके अनुसार स्थल पर मुख्य मार्ग के किनारे एक बड़ा ढेर पाया गया है, जिस पर वर्तमान में मिट्टी/बायो सायल आदि डालकर प्लान्टेशन कर दिया गया है। पर्यावरणीय सुरक्षा के सम्बन्ध में कोई अभिलेख नगर निगम, इन्दौर स्तर से प्राप्त नहीं हो सके हैं। उक्त के सम्बन्ध में नगर आयुक्त, नगर निगम, देहरादून द्वारा भी पुष्टि की गयी कि इसी प्रकार के तथ्य उनके संज्ञान में भी आये हैं।

4- नगर निगम, नागपुर द्वारा जिग्मा फर्म के माध्यम से 10 लाख मीट्रिक टन लीगैसी वेस्ट का प्रसंस्करण एवं निस्तारण 1.5 वर्ष में रु0 1050 प्रति मीट्रिक टन के आधार पर लगभग रु0 105.20 करोड़ में किया जा रहा है। उक्त कार्य के अन्तर्गत फर्म द्वारा पूर्ण प्लान्ट लगाया गया है, जे0सी0बी0, डम्पर, मजदूर आदि का पूर्ण व्यय भी फर्म द्वारा ही वहन किया जा रहा है। निविदा के अन्तर्गत स्थल को लीगैसी वेस्ट से पूर्णतया खाली कराकर समतल कर नगर निगम, नागपुर को उपलब्ध कराया जा रहा है। फर्म द्वारा लीगैसी वेस्ट को इनर्ट, प्लास्टिक, आर0डी0एफ0, मैटल, ग्लास आदि में पृथक-पृथक कर अपने स्तर से ही निस्तारित किया जा रहा है। निदेशालय द्वारा अवगत कराया गया कि उक्त प्लान्ट का रख रखाव उच्च स्तर का पाया गया है।

5- निदेशालय द्वारा अवगत कराया गया कि लीगैसी वेस्ट/पुराने नगरीय डम्प साइट के निस्तारण हेतु

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा माह फरवरी, 2019 में गाइडलाइंस निर्गत की गयी हैं, जिसके प्रस्तर-5 के अनुसार स्थल पर बायो रिमिडियेशन व बायो माइनिंग सहित दर रु0 400 से रु0 700 प्रति घन मीटर है। लीगैसी वेस्ट को बायो सोयल/इनर्ट/कम्पोस्ट/रिसाइकलेबल/आर0डी0एफ0 में पृथक-पृथक किया जाना प्राविधानित है।

6- अधीक्षण अभियन्ता, शहरी विकास निदेशालय द्वारा अवगत कराया गया कि मा0 एन0जी0टी0 के निर्देशों के क्रम में न्यायाधीश श्री यू0सी0 ध्यानी की अध्यक्षता में गठित मॉनिटरिंग कमेटी द्वारा भी लीगैसी वेस्ट/पुराने डम्प साइट के अन्तर्गत विभिन्न नगरों हरिद्वार, मुनिकीरेती, श्रीनगर, रामनगर काशीपुर, रुद्रपुर के लीगैसी वेस्ट को निस्तारित किये जाने के सम्बन्ध में निर्देश निर्गत किये गये हैं। उक्त के अतिरिक्त देहरादून, डोईवाला, ऋषिकेश, रुड़की, हल्द्वानी, रुद्रपुर के लीगैसी वेस्ट का निस्तारण भी प्राथमिकता पर किया जाना आवश्यक है। अवगत कराया गया कि मा0 एन0जी0टी0 के स्तर से भी ठोस अपशिष्ट प्रबन्धन नियम, 2016 के प्राविधानों के अनुसार लीगैसी वेस्ट के निस्तारण के सम्बन्ध में कार्यवाही हेतु निरन्तर निर्देश प्राप्त हो रहे हैं।

7- विस्तृत विचार-विमर्श के उपरान्त लीगैसी वेस्ट के निस्तारण के सम्बन्ध में निम्नानुसार निर्णय लिये गये :-

7.1 देहरादून के सहस्त्रधारा डांडा लखोण्ड, देहरादून स्थित लीगैसी वेस्ट का निस्तारण ए0डी0बी0 सहायतित परियोजना, यू0यू0एस0डी0ए0 के माध्यम से वित्त पोषित कर कराये जाने का निर्णय लिया गया। उप कार्यक्रम निदेशक, यू0यू0एस0डी0ए0 द्वारा अवगत कराया गया कि देहरादून ए0डी0बी0 सहायतित नगर की श्रेणी में आता है तथा योजना के क्रियान्वयन हेतु कार्यदायी संस्था द्वारा पी0आई0यू0 गठित किये जाने एवं इस पर आने वाला व्यय यू0यू0एस0डी0ए0 द्वारा वहन किया जाना अनुमन्थ है। कार्यक्रम निदेशक, यू0यू0एस0डी0ए0 द्वारा अवगत कराया गया कि उक्त प्रस्तावित योजना को ए0डी0बी0 द्वारा निर्धारित स्टैण्डर्ड बिडिंग डाक्यूमेन्ट के प्राविधानों के अनुसार क्रियान्वित कराया जाना होगा तथा नियमानुसार यथाआवश्यक पर्यावरणीय स्वीकृति सम्बन्धी कार्यवाहियां नगर निगम, देहरादून द्वारा सम्पन्न कराई जानी होंगी।

7.2 नगर निगम, देहरादून के लीगैसी वेस्ट के निस्तारण के संबंध में विचार-विमर्श उपरान्त नगर निगम देहरादून हेतु प्रस्तावित योजना के क्रियान्वयन हेतु एक सलाहकार समिति का गठन किया जाना निर्धारित किया गया, जिसके अनुमोदन उपरान्त विभिन्न कार्यवाहियां जैसे-योजना की स्वीकृति, यथा आवश्यकता पर्यावरणीय स्वीकृति, कार्य का अनुश्रवण इत्यादि कार्यवाहियां सम्पन्न की जायेंगी। सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन के निर्देशानुसार उक्त सलाहकार समिति के निम्नानुसार सदस्य नामित किये गये-

क- नगर आयुक्त, नगर निगम, देहरादून।

ख- सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड द्वारा नामित अधिकारी।

ग- अधीक्षण अभियन्ता/नोडल अधिकारी, ठोस अपशिष्ट प्रबन्धन परियोजना, शहरी विकास निदेशालय।

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घ- पर्यावरण अभियन्ता/नगर आयुक्त द्वारा नामित विशेषज्ञ।

7.3 यह भी निर्णय लिया गया कि टी०सी०ई०/डी०एस०सी०-1, यू० यू० एस० डी० ए० द्वारा तैयार डी०पी०आर० की एक प्रति नगर निगम, देहरादून को प्रेषित कर दी जाय, ताकि नगर निगम स्तर से योजना का परीक्षण किये जाने के सम्बन्ध में अग्रिम कार्यवाही की जा सके।

8- नगर आयुक्त, नगर निगम, ऋषिकेश द्वारा अवगत कराया गया कि ऋषिकेश नगर के अन्तर्गत ऋषिकेश हरिद्वार मार्ग पर शहर के बीचोंबीच लीगैसी वेस्ट का एक बडा ढेर स्थित है, जिसे हटाये जाने हेतु जन-सामान्य द्वारा भी बार-बार अनुरोध किया जाता है तथा पर्यावरण के दृष्टिकोण से भी इसे शीघ्र हटाया जाना आवश्यक है। इस सम्बन्ध में विचार-विमर्श के उपरान्त निर्णय लिया गया कि कुल मात्रा 271919 घन मी० को दृष्टिगत रखते हुए तत्काल कार्यवाही प्रारम्भ करने के उद्देश्य से मुनिकीरेती व श्रीनगर में प्रयोग में लाई जा रही लीगैसी वेस्ट पृथक्कीकरण एवं निस्तारण की क्रियाशील मशीन की परफॉरमेंस एवं उपयोगिता से सहमति की दशा में एक अथवा अधिक मशीन क्रय कर लीगैसी वेस्ट का निस्तारण अविलम्ब प्रारम्भ कराया जाना चाहिए। लीगैसी वेस्ट के निस्तारण/पृथक्कीकरण से इनर्ट व प्लास्टिक/आर०डी०एफ० पृथक-पृथक होना निर्धारित है। नगर आयुक्त, नगर निगम, ऋषिकेश को निर्देशित किया गया कि इस सम्बन्ध में राष्ट्रीय राजमार्ग/एन०एच०ए०आई० के प्रभारी अधिकारी से समन्वय कर इनर्ट के निस्तारण/भरान के सम्बन्ध में उनसे विचार-विमर्श कर तथा एन०एच०ए०आई० की सहमति प्राप्त किए जाने हेतु प्राथमिकता पर कार्यवाही करें। इसी प्रकार की कार्यवाही परियोजना प्रबन्धक, रेलवे परियोजना, ऋषिकेश से कर्णप्रयाग से समन्वय कर की जाय। उक्त के अतिरिक्त लीगैसी वेस्ट मशीन के प्रयोग से निकलने वाले आर०डी०एफ० के निस्तारण के सम्बन्ध में भी नियोजित प्रयास प्रारम्भ कर दिए जाय।

9- उपरोक्त की भांति नगर निगम, हरिद्वार, नगर निगम, रुड़की व नगर पालिका परिषद, डोईवाला द्वारा भी मुनिकीरेती में प्रयोग में लाई जा रही लीगैसी वेस्ट निस्तारण मशीन का परीक्षण कर तथा स्थानीय अनुकूलता उपरांत तत्काल लीगैसी वेस्ट के निस्तारण के सम्बन्ध में नियमानुसार अग्रिम कार्यवाही की जानी चाहिए। अवगत कराया गया कि नगर निगम, रुद्रपुर द्वारा लीगैसी वेस्ट के निस्तारण के सम्बन्ध में निविदा आमंत्रित की है। निर्णय लिया गया कि उक्त कार्य को नियमानुसार नगर निगम, रुद्रपुर तत्काल औपचारिकतायें पूर्ण कर शीघ्र सम्पन्न कराये अन्यथा लीगैसी वेस्ट के निस्तारण के सम्बन्ध में श्रीनगर व मुनिकीरेती में प्रयोग में लाई जा रही मशीन अथवा समकक्ष व्यवस्था के सम्बन्ध में परीक्षण कर स्थानीय अनुकूलता के अनुसार प्राथमिकता पर कार्यवाही की जाय।

अंत में उपस्थित सभी अधिकारियों को धन्यवाद ज्ञापित करते हुए बैठक सम्पन्न हुई।

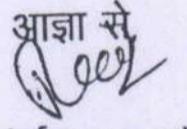
(शैलेश बगौली)
सचिव।

(5)

उत्तराखण्ड शासन
शहरी विकास अनुभाग-03
संख्या - 318/IV(3)-2020-12(8 SWM)19
देहरादून: दिनांक-20 फरवरी, 2020

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1. कार्यक्रम निदेशक, यू0यू0एस0डी0ए0, उत्तराखण्ड, देहरादून।
2. निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
3. सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।
4. नगर आयुक्त, नगर निगम, देहरादून/हरिद्वार/रूड़की/काशीपुर/हल्द्वानी/रूद्रपुर/ऋषिकेश/कोटद्वार।
5. समस्त नगर पालिका परिषद्/नगर पंचायत, उत्तराखण्ड।
6. गार्ड फाईल।

आज्ञा से

(रईस अहमद)
अनु सचिव।
or